149 Appropriation (Railways) No. 4 Bill, 1970

[15 DEC. 1970]

The House rea sembled after lunch at thirty minutes pas two of the clock, Mr. DEPUTY CHAIRMAN in the Chair. I THE APPROPRIATION (RAILWAYS) NO. 4 BILL, 19 0 II THE APPROPRIATION (RAILWAYS) NO. 5 BILL-conta

श्री सुरज प्रसाद (बहार) : उपसभापित महोदय, मै रेलव का जो अप्रोप्रि। शन बिल है उस पर बोलते हए सरकार का ध्यान कुछ रे नवे की सम्स्याम्रो की म्रोर खीचना चाहता ह।

पहला सवाल जिस ही स्रोर मैं मत्री महोदय का ध्यान आकर्षित करना नाहता ह वह मार्टिन लाइट रेलवे की हालत के बार मे है। मै उनको यह बताना चाहता ह कि शाहदा-महारनपुर लाइट रेलवे जो ब्राज यु० पी० मे है सको पहली सितम्बर, 1970 से बद कर दिया गा है। हावड़ा-श्रामता-हावडा शिएखला लाइट रेलवे र जो वेस्ट बगाल मे पडती है उसको भी मार्टिन एन कम्पनी ने पहली जनवरी से बद करने का नोटिस दे दिया है। इसी प्रकार फतवा इस्लामपूर ग्रारा समन्यम लाइट रेलवे को भी बद करने का आदेश व म्पनी ने पहली मार्च 1971 से लाग करने का कर दिश है। ग्रगर ये तमाम रेलवे की लाइने बद कर दी जात है तो करीव 5००० रेलवे के कर्मचारी वेकार हो ज न हे स्रौर 4000 वेन्डर्स पोर्टम जो उसमे लगे है वह बेकार ग्रौर ग्रन्-एम्प्लाइड हो जाते है। इसके ग्रलाबा यह रेलवे लाइन हर रोज 48000 पैसेन्जरो क ढोया करती है। इसलिए मै सरकार से कहना चा ता ह कि इस रेलवे लाइन के बद हो जाने से हजारो लोगा के सामने रोटी-रोजी का सवाल उपस्थित । जाता है ग्रौर साथ ही साथ उस इलाके के ग्रन्दर र 'ने व.ले जो लोग है उनके मामने म्रावागमन का सवाल बहुत ही गम्भीर बन जाता है। मै दो रेलवेज के बारे । विशेष रूप से कहना चाहता ह--ग्रारा ममराम शेर फतवाह उस्लामपुर लाइट रेलवे लाइनो के बारे मे। इस रेलवे लाइन के बद हो जाने से यहा के आसपा एके रहने वाले जो लोग है, उनके लिए स्रावागमन का सा।ल बहुत ही भयकर बन जाएगा। यह जो ग्रारा समराम रलवे है यह शाहाबाद से गुजरती है, शाहाबाद बिहार ा बहुत विकसित जिला है, यहा हजारो टन ग्रनाज रेन वे ढोया करता है ग्रोर सैकडो हजारो विद्यार्थी स्राप्त स्रारा ग्रे कालोनी मे पढते हैं, उसी रेलवे से होवर गुजरने है, क्योंकि ग्रारा शहर मे उनके लिए व्यवस्था नहीं है। ऐसी हालन में यह रेलवे लाइन बद हो जाती है तो लोगो को तकलीफ ग्रौर

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असुविधाओं का अनुमान सहज ही में लगाया जा सकता है। यह प्रश्न बिहार असेम्बली मे भी उठाया गया था ग्रौर वहाके पी० डब्ल्य० डी० मत्तीने यह कहाथा कि बगल की जो सड़क है उस सडक पर हम सरकारी बस भी नहीं चला सकते हैं, इमलिए कि जो सड़क है उसमे दो पुल है जो इतने खराब है कि वह किसी भी हालत मे सरकारी बसो के भार को बर्दाश्त नहीं कर सकते। ऐसी हालत में इस रेलवे लाइन के ग्रलावा दूसरी कोई भी सुविधा नही है जिससे पैसेन्जर्म को ढोया जा सकता है। स्रभी स्रारा समराम लाइन बद कर दी जाती है तो ब्रावागमन का कोई दूसरा जरिया नहीं रहेगा। ग्रगर टैक्सी के जरिए चला जाए तो दम, बाग्ह रुपया पडता है जब कि रेलवे मे तीन, चार रुपये ही खर्च होते है।

इसलिए पैसेजरो की ग्रसुविधा का कोई ठिकाना नही रहेगा। गत साल भी मैने इस प्रक्त को उठाया था ग्रौर माननीय मत्नी जी से यह कहा था कि इस रेलवे का राष्ट्रीयकरण सरकार को कर लेन. चाहिए। उस समय म,ननीय मत्री जी ने यह कह, था कि इस रेलवे क, राष्ट्रीयकरण करना इसलिए सम्भव नही है क्योंकि इसके लिए सरकार को मुग्रावजा देना पडेगा, लेकिन ग्रगर उसका मेनेजमेट खराब हो जाएगा तो मरकार उसकी ग्रपने हाथ मे लेने के बारे मे मोचेगी ग्रीर विचार करेगी। मेरा निवेदन यह है कि स्रब परिस्थिति ऐसी सा गई है कि मरकार इस बारे में सोचे भ्रौर विचार करे कि वह इस रेलवे को ले सकती है या नहीं। उस समय माननीय मती जी ने कहा था कि अगर मेनेजमेट खराब हो जाएगा तो तब सरकार इस रेलवे को ग्रपने हाथ में ले लेगी। अब जिस तरह की परिस्थिति हो गई है उससे ग्रधिक खराव परिस्थिति क्या हो सकती हे जबकि एक के बाद दूसरी और तीमरी रेलवे लाइन को यह कम्पनी बन्द करने जा रही है[?] इसलिए मैं मबी जी से ग्राग्रह करूगा कि वे पैसेजरो की ग्रमुविधा को ध्यान मे रखने हुए, विद्यार्थियों की अमुविधा को ध्यान में रखते हुए, माल ढोने की समस्या को ध्यान मे रखते हार, हजारो हजारो कर्मचारियो की बेकार होने की समस्या को ध्यान मे रखते हुए उन्हें इस रैलवे को ग्रपने हाथ मे ले लेना चाहिए और इस बात को टालने से काम चलने वाला नहीं है।

एक तरफ तो सरकार यह कहती है कि हमे ज्यादा से ज्यादा लोगो को काम देना है और दूसरी तरफ जो इस ममय काम पर लगे हुए है उनकी बेकार होने की नौबत ग्रा गई है। इसलिए मैं सरकार से ग्राग्रह करूग। श्री सरज प्रसाद]

कि जल्द से जल्द इन तमाम रेलवे लाइनो को जिन्हे मार्टिन कम्पनी ने बन्द कर दिया है या बन्द करने का नोटिस दे दिया है अपने हाथ में ले लेना चाहिये।

श्री चित्त बस (पश्चिमी वगाल) मजदूरो का क्या होगा।

श्री सरज प्रसाद : ग्रगर सरकार इन रेलवे लाइनो को ग्रपने हाथ मे ले लेगी तो हमारा यह ग्रन्दाजा है कि जो बंकार होने वाले है उन्हें काम मिल जायेगा। हमारा कहना यह है कि सरकार को इन रेलवे लाइनो को ग्रपने हाथ में ले लेना चाहिए।

दूसरी बात मुझे यह म्रर्ज करनी है कि रेलवे मे जो चार हजार कैजग्रल लेबरर्स काम करते है उनकी नौकरी की सूरक्षा का कोई प्रबन्ध नही है श्रौर न ही उनके ऊपर वर्कमैन्स कम्पैनसेशन ऐक्ट ही लागू होता हे श्रीर न ही प्राविडेन्ट फन्ड ही लागू होता है। ये जो कैजुअल लेबरर्स है उन्हें मार्केंट रेट पर पेमेंट किया जाता है जो उनके साथ एक बहुत बड़ा श्रन्याय है। मेरा कहना यह है कि उनमें जो लोग काम करते है वे भी मजदूर है ग्रौर एक ही काम के लिए एक ही मजदूरी उनको भी मिलनी चाहिए। म्राज देखने में यह म्रा रहा है कि उनको कम मजदरी मिलती है जो कि मैं उचित नहीं समझना हं। इसलिए मेरा निवेदन यह है कि जिस तरह से भ्रौर मजदूरों को उसी तरह से काम के लिए 6 रुपया रोज मजदूरी मिलती है उसी तरह से उन्हें भी मजदूरी दी जानी चाहिये।

एक दूसरा सवाल है जिसकी स्रोर में सरकार का ध्यान दिलाना चाहता हु ग्रौर वह यह है कि 1949 में रेलवे में काम करने वाले कुछ कर्मचारियों को काम से हटा दिया गया था। रेलवे के कर्मचारियों ने रेलवे इस्टैब-लिशमेट कोड की धारा 148-49 के खिलाफ सुप्रीम कोर्ट मे अपील की और सुप्रीम कोर्ट ने इसके खिलाफ मे यह जजमेट दिया कि उनको हटाने का रेलवे विभाग को कोई अधिकार नही है। इसके बाद एडिमिनिस्ट्रेशन ने तमाम लोगो को काम में ले लिया जो पिछले 6 वर्षो से काम पर लगे हुए थे। इस प्रतिबन्ध के खिलाफ भी रेलवे के कर्मचारियों ने ग्रपील की ग्रीर सुप्रीम कोर्ट न 6 वर्ष की भ्रवधि वाली धारा को भी हटा दिया। लेकिन मै यह निवेदन करना चाहता ह कि स्रभी तक इन कर्मचारियों को काम पर वापस नहीं लिया गया है जबिक सुप्रीम कोर्ट ने यह आदेश दे दिया है कि सब कर्मचारियो को काम पर ले लिया जाय। (Time bell

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rings) उन लोगोको तो काम से हटा दिया गया ग्रौर 1968 में यह जजमेट हुम्रा भ्रौर म्रभी तक इन लोगो को काम पर नही लिया गया है। इसलिए मै यह निवेदन करना चाहता हु कि इन कर्मचारियों को जो ट्रेड युनियन के लीडर्स है, जिन्हें काम पर से हटा दिया गया, उन्हें तुरन्त काम पर लिया जाय क्यो कि उनके साथ जबर्दस्त अन्याय हुआ है। एक डी० वी० के0 रेलवे लाइन है जो ग्रान्ध्र, उड़ीसा ग्रौर मध्य प्रदेश से होकर गुजरती है। यह रेलवे लाइन भ्रायरन भ्रोर को ढोती है, लेकिन न गुडस ढोती है, न पैसेजर्स को ढोती है। यह रेलवे लाइन बहुत ही अविकसित क्षेत्रों से गुजरती है। उस तमाम इलाके में रहने वाले लोग स्रादिवासी है। ऐसी हालत मे उस इलाके को विकसित करने के लिए इस बात की जरूरत है कि यह रेलवे लाइन पैसेजर्स भी ढोए ग्रौर गुड्स भी ढोए ताकि उस इलाके के लोगों को सुविधा मिल सके और उस इलाके की विकास करने का मौका मिल सके।

चौथी बात मै यह कहना चाहना ह कि कोचीन-कोट्रायम-त्रिवेन्द्रम जो मीटरगेज की लाइन है उसको ब्राडगेज बना देना चाहिए। कोचीन, एलप्पी ग्रौर विवेन्द्रम को जाडने वाली एक नई लाइन बनाने की जरूरत है क्योंकि ग्रौद्योगिक ग्रौर व्यापारिक द्धि से एक बहुत ही विकसित क्षेत्र है ग्रौर ग्रगर यह रेलवे लाइन बन जाती है तो इस इलाके में बहुत विकास होगा ग्रौर लोगो को बहुत सुविधा होगी।

SHRIMATI PURABI MUKHOPADH-YAY (West Bengal): Mr. Deputy Chairman, I rise to support the Appropriation Bill that has been introduced by the Railway Minister here. I have the fullest confidence in the ability and the sincerity of Shri Nanda, the Railway Minister. In his own way he is trying his best to improve the condition of the Indian Railways. He is even trying to enlist the non-official help and cooperation in toning up the administration and the functioning of the Indian Railways. We pledge our full support and cooperation to the Railway Minister's efforts in toning up the railway administration. My time is short and I will confine myself only to the problems of the light railways run by the Martin Burns. In the month of September I submitted a scheme to the honourable Railway Minister for taking over the management of the light railways under Articles 31 and 31A. Under Articles 31 and 31A while taking over the management we do not have to pay a single naya paise as compensation. So instead

of nationalisation I wanted immediate taking over of t e light railways There were five lines that were running under Martin Burn One has already been closed down, that is the Light Railways when this closure decision was coming the Railway Minister the Railway Minister Charles Schargery himself visited the Shahdara-Saharanpur line and he promsed them that when this was closed down he would give them alternative employment in the railways And when the closure notice came, the employees of the light railways on that particular day da aced, sang and had large feasts in their horses because they thought that it was coming as a boon, because instead of being employed under the light railways, they would hence orward be the employees of the Indian Ra ways I am surprised to find that nothing of that sort has happened now What are the conditions now prevailing with the employe s of the light railways? They have been brown out If you go to the India Gate in Delhi you will find their women and their children are selling groundnuts, then women are begging in the streets of Delhi They w re not given any employment There wa not even an assurance that they would be given in future What about their componsation amount for closure? They did not get it What about their provident fund? hey did not get it What about the other amenities that they were getting? What ab ut the dues that they had to get? They did not get anything This is the condition of the employees of the Shah-Light Railways now dara—Saharanpu I would urge upc 1 the Railway Minister to see that these lu es are immediately taken over by the Government of India and kept as a separate citegory for the present This problem has to be tackled not only in one State All he five lines of the Martin Burn Light Raily ays will have to be taken over by the Gov rnment of India immediately In my State the employees of the light railways have eccived closure notices. They will be thown out of employment from the 1st of lanuary, 1971. They have already received the notices. The same fate will be met 1 out to those employees. of my State also -what the employees got in Shahdara—S haranpur The Railway Minister assured me that he has asked the West Bengal Go ernment to take over the light railways on behalf of the Government of India I con ratulate the Minister for that decision Sir, in this connection I would only like o suggest, in all humility, that taking over of those light railways in my State by the State Government will not solve the p oblem of these five light railways In Biha, officers of the FutwahIslampur Light Railway Company have already received retrenchment notice The other employees are also going to get it very shortly The employees need only one month's notice, the officers need three months' notice So, instead of asking the respective State Governments to take over, the Railway Ministry should itself immediately take over the administration of these light railways If they do not want to amalgamate the light railways with the Indian Railways at the moment, then, at least for some time, say, for one year, as an experimental basis they should run these light railways directly under the Indian Railways, keeping them as a separate category

Sir, even in my State if the Railway Minister asks the Government of West Bengal take them over and even if the West Bengal Government accepts it, the Light Railway headquarters staff whose payment comes from these five railways will be thrown out of employment because Light Railways in West Bengal will not be in a position to pay to the present quarter staff These people who have put in an average service of 15 years will not get employment in any other place Of course, you may ask any State Government which is under the President's rule to take them over, you may ask the West Bengal Government to take them over But what happens when an elected Government comes again to be thrown out? They would not like to run the railways The State Governments do not have the machinery to run the railways The State Government will have to appoint new persons to run them and the Government of India will have to promise subsidy to the State Government I can speak on behalf of the State Government because I have had discussions with the Governor, the Chief Adviser and the Transport Commissioner, and all of them told me to convey their view that they do not feel competent enough to run the railways even if they are paid subsidy because that is not the function of the State Government So, it would be better for the Railway Minister to take these five lines immediately under the Railway Ministry directly instead of going to the State Governments Then the question of their absorption and treatment as Govern-ment employees will arise They will naturally demand it The Minister feels that they would demand fixation of their scales of pay in the Indian Railways Sir, I have gone through all this I have got all the docu-ments of these five light railways, I have at least five files ready with me I can sit in a round table conference and discuss this point with the Railway Minister I have studied the problem. The scales of

[Shrimati Purabi Mukhopadhyay] pay that the light railway employees are getting now, in their present scales of pay the D.A. is not merged. In the Indian Railways the D.A. is merged with the pay. So, in their present scales of pay if the D.A. is also merged, what the light railway employees would get after such merger would not be different from the scale now prevalent in the Indian Railways. I hope I could make myself clear.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRIMATI PURABI MUKHOPADH-YAY; I will come to the next point.

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRIMATI PURABI MUKHOPADH-YAY: Please give me three minutes more. Sir, another question will naturally crop up. The Minister will say that these light railways are losing concerns. Of course, they will be shown at present as losing concerns. There is no doubt about it. But there is scope for further study of the eco-nomics of the whole thing. I have gone through the economics of the whole thing. All the figures are with me. I have with me the details of the amount that they have paid to their own officers. When they used to run seven lines they had only seven officers. Now they run five lines and they have 25 officers. They have spent most of the amount on fixtures, fittings, bungalows and buildings, instead of renovating the lines to make them economic. When we studied the question we found the expenditure on coal was 21 per cent of the working expenses. It could immediately be converted into diesel line and thus make it an economic line. I am not only speaking on be-half of the people of West Bengal, I stand solidly behind all the employees of these five light railways. I would urge upon the Railway Minister to take them over without any delay and keep them as a separate category under the Railway Ministry, pending the ultimate absorption in the Indian Railways. This matter has to be attended to immediately because these people will be thrown out of employment from 1st January. In fact, the Minister is trying his best to see that the respective State Governments take them over. But I still maintain that will not be solving the problem for ever. I would urge upon the Railway Minister, whose good intentions I do not doubt, to see that these five light railways are taken over immediately under Article 31A

DR. B. N. ANTANI (Gujarat): Mr. Deputy Chairman, let me at the outset observe that I shall confine my remarks only to general problems of the railways and not exclusively either perochial or regional matters. Ever since the present Railway Minister has taken over, I have been noticing very minutely as one actively connected with the category of railway employees as to how the administration is going to work now. I have read, studied and observed his eleven point programme and without the slightest exaggeration I am prepared to say that I have fallen in love with these eleven points. I have seen his enthusiasm, his energy and his sincerity to pursue and attain his objective. But I have also noticed efforts being made to degenerate these eleven points into the proverbial curate's egg which is good only in part. Let us hope that it will not be so. I have been noticing that he has to face a bad legacy-a legecy of deficit. Immediately after he took over, when there was public criticism against the rise of railway fares and freights, as a true democrat he abandoned the proposal for any rise and decided to face the deficit. Now what is the phenomenon? On the one hand, we in this House or in the other House demand this railway or that railway, this amenity or that amenity. Where are the resources for it? Nevertheless, I have noticed that he has been trying his best to provide them. But one thing I must say that I am not one who will use cheap jibes even against the Railway Board. The Railway Board is manned with very good and excellent persons, with great experience and expert knowledge. But their rigidity and lack of human outlook are the two barriers that come in my way.

Mr. Deputy Chairman, Sir, I would cite one instance. There is a technical point here. Whenever an institution of the railway employees is not recognised, we are considered as the untouchable Harijans. Even the negotiating rights and the right to consultations and to see even the handsome face of Shri Sardhana are denied to us. But we must face the Railway Board.

SHRI MAHAVIR TYAGI (Uttar Pradesh): Is he really handsome?

DR. B.N. ANTANI: He is handsome. But I am unpresentable and that is why I am unmarried yet. Now that is the whole position. I once took a railway employee on, as I said, a malicious transfer and I was dismissed as if I was an untouchable, to be accompanied by a Guard, because

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the Guards' Council is not recognised. We have got a membership of 17,000, we are a registered body and we have satisfied all the ingredients for recognition. But, in the name of fragmentation and multiplication, that recognition is denied to us. I thought I have now got a saviour in the new Railway Muister and I addressed a letter to him, but unfortunately, Sir, he also, in the midst of his preoccupations, simply became a post office and sent me a not cleverly prepared by the Railway Board. Now at least I have a psychological change will be there in he future.

Now, Sir, so fir as the amenities of the railway employers are concerned, I have seen them. You look at the condition of the rooms of the Guards. It is absolutely inhuman. At let st there is one General Manager in Mad as—If I am not altogether incorrect when I mention his name in this House as Mr. Mathews—who was bold enough to admit it. When I approached him and told hir about the condition of the running Gua ds' room and said, "This is inhuman. den't you see it is like a cattle shed?", he was bold enough to admit it. And, do yo know what happened? For the information of the hon. Minister I would say that n one week he improved, he put all the fu niture there, but the next week when he wint on tour, that furniture was removed, at d the same condition of the room appea ed.

Now, there is a returning room constructed in Palanpur by my efforts. After three years it was sa actioned. For two years, for financial pur oses, it was not constructed. In the third ear it was constructed and now for nine a conths, because sufficient furniture is not there, it has not yet been opened to the sublic. Why these things should happen?

Now, here in Delhi, I gave notice of a Short Notice Cuestion only last week. The hon. Minist r did not think it possible for him to answer it in such a short time. The question was on the running allowance that has been sunctioned for the running staff.

श्री जगदम्बी प्रशद यादव (बिहार) : शार्ट नोटिस क्रेश्चन तो कभी एक स्ट ही नहीं किए जाते । है

DR. B. N. ANTANI: The Divisional Superintendent of Delhi Division does not allow them to draw it according to the new rules and he has been forcing them to accept that old rates. The staff members have refused to submit bills. I am one who will never allow my constituents, as long as

I happen to be the Vice-Chairman of the All-India Guards' Council, to indulge in activities which are not constitutional and which are agitational. But what else would they do? What else would they do when in despair?

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There are Divisions like Ajmer, there are Divisions like Rutlam, where things are happening which require constant vigilance and scrutiny. Sir, the Wanchoo Committee has given some preferences and fixed some priorities about allotment of quarters and that is not being followed. Now, why should these guards, who work day and night in the mids of these inclemencies everywhere be treated like this? there was a time, Sir, during the British period when there were only seven or eight bogies. Now there are 17 or 18 bogies and there is only one guard.

3 P.M.

I will cite an instance, and I think the Railway Minister will be amused. Once an accident happened on the Kutch side where a young son of a shepherd alighted and fell down. The poor guard stopped the train and gave him first-aid treatment. As the train was delayed, the next day His Excellency the Divisional Superintendent levelled a charge-sheet against him as to why he delayed the train. Then it so happened that after a week on the same route at the same place another similar accident took place. The guard did not detain the train and did not give first-aid treatment to the victim. He was charge-sheeted. Now, these things happen...

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): When was that?

DR. B. N. ANTANI: About 8 months before. I will give you the name. I am directing the attention of the hon. Minister to the fact that with all the goodwill he has, there are elements and there is the psychological behaviour on the part of these 'Nawabs' in your Divisions, which come in the way. It has to be rectified.

Sir, having said that, I will now say something about the system of dividends. I am very happy that the attention of the hon. Railway Minister has been directed towards the heavy rate of dividend that has to be drained out of his resources. I have been telling for the last three years that this is bad economics. We shall try to convince the Finance Ministry that it cannot charge anything from them. There are floods and other natural calamities—look at Surat, Nagda

and at other places—creating all sorts of deficits Repairs have to be carried out It crores of rupees have to be spent on such works, where would the Railway Minister find the money from? I think some means should be created to evolve some formula, whereby a reserved fund can be created to meet such exigencies in future, and the Central Government should be requested to subsidise this thing

Another thing I wanted to say is this When there is a scarcity and famine—as something happened in Kutch, Banaskantha and elsewhare—could he not—this is only my imagination, I am subject to correction—could we not undertake some such works on behalf of the Railways which would ultimately become a permanent utility and expansion, for which we have clamouting?

Sir, having said this, I request the hon Minister to pay some attention now to my district called Kutch I am very happy that hon Minister has written to me to say that ultimately a survey is being made to convert the metre guage into broad guage from Gandhidham to Bhuj I hope it will materialise soon. He has an ambitious programme of getting a survey done about Koleshwar and Lakhpat also I wish him success May I not hope that some means will be found in order to satisfy immediately the public psychological demand to extend the same thing as from Ghandidham in a parallel manner, so that the metre guage will also continue and ultimately the broad guage will aslo come? I also support the demand made by my friend and colleague in the Lok Sabha, Mr Sethi who has said that one train from Kandla to Delhi should be provided for, to avoid this trouble of 11 hours' halt I can reach New York earlier than I can reach Bhuj from Palanpur If my old mother is ill and if I am to reach Palanpur, I cannot attend even her funeral because I have to halt for eleven hours there With this resourceful and experienced expert Railway Board, if they have a will and if they have a desire to do, they can evolve a formula whereby these could be done The Railways are our national property India is proud with this nationalised monopoly in our hands We should see that it can compete with the best railway in the world. On the contrary I see the recognised institutions like the All-India Railwaymen's Federation, etc are indulging in lockouts and when they do that, they aim at the national property The students come out and ruin the national property Are we not patriotic enough to realise all these things and shall we not say

"Oh woodman, touch not a single bough In youth it sheltered me and I will protect it now"

Let us therefore resolve to protect these Railways and when we have such a sympathetic Railway Minister, let us cooperate with him and let him see that he is not too rigid Do not be a mere Post Office for the notes given to you by your experts Thank you

(Time bell rings) I am not subject to bell. With these words, I thank you very much and I wish you success

श्री बालक्ष्ण गुप्त (बिहार) उपसभापति महोदय मुझे बड़ा ही ग्राश्चय हो रहा है कि लोग रेलवे मवालय की तारीफ कर रहे है। इसमे 35 कराड स्पये की हिन्द-स्तान की पूजी लगी हई है स्रौर इसका एक हजार करोड रुपये का सालाना बजट है यह न तो ब्याज दे सकती है ग्रौर न ही घिसाई दे सकती है। मै रलवे कवेन्शन कमेटी मे हु। ग्रौर ग्रभी चार-पाच महीने हए शिलाग भ्रौर क्लकत्ते मे जनरल मैनेजरो से भी मिल चुका ह। म्राज रेलवे मे हर जगह चोरी दिखलाई देती है। कोयले की चोरी , माल की चोरी श्रौर जो भी सामान रेलवे द्वारा इधर से उधर ले जाया जाता है वह सब चोरी किया जाता है। कीदरपुर डाक्स मे ग्रौर मुगलमराय मे तो लाखो रूपयो की चोरी रोजाना होती रहती है। आज रेलवे मे सब जगह पर चोरी ही चोरी दिखलाई देती है। कोयले की चोरी, ग्रनाज की चोरी, चीनी की चोरी ग्रौर सब तरह की चोरी होती रहती है। क्लकत्ते के व्यापारी जो रेल द्वारा चीनी मगाया करते थे वे अब दका द्वारा चीनी मगाने लगे है। स्राज एक एक स्रादमी के पाच पाच और सात मात लाख रुपये के क्लेम खडे हो गये है और इस तरह से रेलवे को लाखो रपये का रोजाना नुक्सान हो रहा है।

रेलवे नेशन की सब से बडी पब्लिक सेक्टर सस्था है। जिसे अप्रेजों ने नेशनलाइज्ड कर दिया था आज उसकी दुर्गात में देख रहा हू। रेलवे हर साल भाडा बढाती है हर साल माल का किराया बढाती है और फिर भी वह डैफिसिट बनी रहती है। इसमें करीब 10 लाख आदमी काम करने हे और उनकी अवस्था कुछ अच्छी नहीं है। रेलवे में जो काम करते है उन सब को क्वारटर मिले हुए नहीं है। एक तरफ तो जनरल मैंनेजर करोडपित जैसे बगलों म रहते है और दूसरी तरफ रेलवे के कर्मचारिया को एक एक कमरे की कोटरी तक नहीं मिली हुई है। यह समाजवाद

1970 का नमना है और इस तरह से यह समाजवादी सस्था बनी हुई है। जिस तरह की विषमता रेलवे मे है उस तरह की विष्मता दुनिया में कही भी देखने का नहीं मिलती है। ए उतरफ तो जनरल मैनेजर स्रौर रेलवे गांर्ड के मेम्बर न मैलन गाडियों में जाते है ग्रीर इसरी तरफ तीसरे वर्जे मे लोगो को न बैठने की जगह मिल्की है और न ई खड़े होने के लिए जगह मिलती है। दुनिया के किसी भी देश में चले जाइये तो आपको यह मिलेगा कि लो। स्टेशनो पर जाकर टिक्ट लेते है ग्रीर ग्राराम के साथ रेलों में सफर वरते हैं। लेकिन प्रहा पर हालत यह है क 10-15 दिन पहले में टिक्ट ले नेन। पड़ना हे सीट ।क करानी पड़ती है श्रौर उस पर मी नगह नहीं मिलता है। इस तरह की बात अग्रेजो के जमान में नहीं थं। स्राज रेलवे की जो दुर्गीत हो रही ह वैसी कभी नहीं हुई। आज स्वराज्य वाल मे वैसेन्जरों की बहत खराब हालत हो रही है। ग्राज स्टेशनों में पीने के लिए पाना तक नहीं मिलता है और सब अगह पर बरा हाल बना हुआ है। स्राज रेलव में भीड-भार, चोरी-चकारी, पर्डर तक होते हा ब्राज रेलवे मे पैसेजरा की कोई मूरभा नहीं है। श्री दीन दयाल जी की

SHRI AKBAR ALI KHAN (Andhra Pradesh) It is very unfair; not all

मडर की बात स्राप मृत ही चक है। य० पी० में रोजानी

पैसेजर लटे जाते है। प्रभी श्री ग्रन्तानी जी ने रेलवे की

मारीफ के बारे में कहा लेकिन मझे काई भी नारीफ

की बात नजर नहीं इन्ती है। यह रेलवे एवं मोनोपोली

है और इस मानोपोल के बारे में एक कमीशन बिठाना

चाहिए जा इसकी पुर इन्क्वायरी करे। ऊपर से नीचे

नक भ्रष्टाचार फैला हम्रा है। रेलवे वा हर ठेकेदार

रेजवं का हर एग्जीव्यटिव इजीनियर रलवे का हर

र्दनेनर ग्रौर जनरल मैनेजर मारे दिन घुम खाता है।

इलक में लेकर ऊपर उक यह जाल फैल गया है।

श्री बालकृष्ण गुरु नहीं तो क्या नारण है कि आज रेलवे में घाटा ह रहा है और रेलवे की ब्री हालत है। टिकटलेम ट्रेविल रेलवे के गाई लोग और बुकिंग क्लव लोग मिल कर करवाते हैं और लोगों से आधा पैसा तेकर उनसे याताए करवाते हैं।

नन्दा साहब ने भारत सेवक समाज ग्रीर भारत साध समाज ये दो चार सस्थाए रेलवे मे घुमेच्त की खेरटा की हे जो हिन्दुस्तात के गरीको का पहने ही इट्त चाट चुकी है ग्रीए रेलवे को और चाटेगी। इन प्र 22RSS 70—6

सम्थास्रा से कोई मुधार होने वाला नही है। हिन्दुस्तान की भारत सेवक समाज ने कोई सेवा नहीं की, कोई गरीबों का कल्याण नहीं किया स्रीर न ये रेलवे का कल्याण करने वाले हैं।

यहा पर लोग बैठ कर कहते है कि यह रेलवे है पब्लिक

सेक्टर है। इस तरह में कहना कुछ लोगो का धर्म हो गया है जैसे पब्लिक सेक्टर कोई मेत्रेड बाउ ह या कोई टेम्पिल हे जिसकी हर वक्त तारीफ करनी चाहिए उसके ऊपर श्रद्धा के फुल चढ़ाने चाहिए स्रौर उसकी खामियो, उसकी कमियो उसके दुर्गणो को बिल्कुल ढाक देना चाहिए। मं भी लेफ्टिस्ट ह लेकिन मैं इस तरह का लेफटिस्ट नहीं कि पब्लिक सेक्टर की झठी तारीफ करना फिल्ग्यीर पब्लिक सेक्टर के झठे गण गाता फिल्हा जब तक ग्राप लाग पब्लिक सेक्टर को नहीं मुधारेगे ग्रौर वडी झाड लेकर उसके वढे हुए भ्रष्टाचार को साफ नहीं करेंगे तब तक श्राप समाजवाद को कलकित करते रहेगे। यह रेलवे समाजवाद पर क्लक का सबसे बड़ा नमना है। हम ता रोजाना रववे पर यावा करते है. जगह-जगह देखते है कि किस तरह का खाना मिलता हे. क्या दाम लिए जाने हे किम तरह लागा का तग किया जाता है, किस तरह से लोगों को धक्का दिया जाता है, किस तरह से लोग गाडियों में घम नहीं सकते, किस तरह से हिन्दस्तान की यर्ड क्लाम की जनता 30 वप से राहत के लिए कराह रही है। स्वराज्य भी ग्रा गया, ममाजवाद भी ग्रा रहा है लेकिन उसके वाण का कोई उपाय नहीं हे और न नन्दा साहब कुछ करने वाले है। जब नन्दा पहले मिनिस्टर थे तो लोगो ने नन्दा को गन्दा वहा था स्रोर स्रगर वे इस रेलवे विभाग में स्रौर रहन वाले हतो उन्हें गन्दा में भी भद्दानाम मिलन बाला है। स्राप रेलवे ट्रेविल कीजिए रेलवे म जाइए, बैठिए, देखिए क्या-क्या दुर्गीन हो रही है, कही पखा नहीं है, कही बिजली नहीं है, कही रेल रास्ते मे खड़ी है, कही बिजली के तार चुरा लिए गए है। रेलवे के स्टाफ से मिल कर तार चराए जाते है। कलकत्ता के सबर्बन स्टेशन में जहां इलेक्ट्रीफिकेशन हो गया है वहां तो चोरा के गिरोहों से मिल कर नार कटवाए जाने है. जिसकी वजह से ताबे का दाम 14 रुपये किलोग्राम हो गया है। राजाना नार काटे जाने है। चाहे नन्दा माहब हो या चाहे पहले कोई ग्रौर साहब रहे हो यही हाल चला ब्राता है। बम्बई में में एक बगला में गया महाबार हिल पर उसमे जनरल मैनेजर रहता है । वह बगला बिडला भवन से भी ज्यादा जगह घेरे हुए है। वहा मैने वह कोठ-

] Appropriation (Railyays) No 5 Bill, 1970

श्रौर यार्ड भी देखे हैं जहा लोगा को रहने को जगह नही है। रेलवे के जो कारखाने हैं उनमे कोई कास्ट एकाउटिंग नही है, न काछरापाडा मे है न जमालपुर मे है, न किसी श्रोर जगह है। मब जगह बुरा हाल है। रेलवे को श्राप इसी तरह चलाते रहे तो यह रेलवे हिन्दुस्तान मे समाजवाद के लिए कलक का कारण हो जाएगी श्रौर इसमे श्रष्टाचार श्रौर बढता जाएगा श्रौर हिन्दुस्तान मे जगह-जगह जैसे रेलवे लाइने बन्द होती जा रही हैं यह भी बन्द हो जाएगी।

अभी-अभी मैने सुना है कि नन्दा साहब ने नई रेलवे लाइने बनाने का काम बन्द कर दिया है क्योंकि सरकार के पास रुपया नहीं है। एक तरफ सरकार कहती है कि 5 लाख आदिमयों को नया काम देंगे। दो महीने प्रस्ताव पास किए हुए हो गए लेकिन अभी तक तो रेलवे में कहीं कोई योजना नहीं है जिसमें किसी को नया काम मिल सके। यह सब देख कर के मुझे ऐसा कहना पडता है कि रेलवे जो हिन्दुस्तान की एक बडी अच्छी चीज होती उसमें विषमता का ऐसा राज्य है जो साम्राज्यशाही में भी नहीं था और उसमें भ्रष्टाचार ऐसा है जो पहले किसी जमाने में भी नहीं था।

SHRI KRISHAN KANT (Haryana) Mr Deputy Chairman, Sir, I would not agree with my hon friend, Mr Balkrishna Gupta, I must pay my tribute to Shri Gulzarilal Nanda, the Railway Minister I think it was a very wise decision of the Prime Minister to appoint him there and I know when he took up his ob, as is usual with him, he took it up with a missionary spirit He took it up as a challenge and did try to go forward with the same spirit His eleven-point programme reminds me of my ten-point programme

SHRI S D MISRA (Uttar Pradesh) What happened to the Sadachar Samiti when he was in the Home Ministry? You seem to forget

SHRI KRISHAN KANT Sir, whenever I talk of the 10-point programme my friends there get nervous because they have forgotten the ten points

AN HON MEMBER They have got only one point now

SHRI KRISHAN KANT Mr Nanda has got 10 plus one points but I would also ask him to go foiward with the same spirit as the Prime Minister has done and shake off the vested interests, as they have shaken off the 10 points and gone there

श्री नेकी राम (हरियाणा) लेकिन एक प्वाईंट सारे कोयले को खा जाता है।

SHRI KRISHAN KANT Mr Deputy Chairman, I welcome this 11-point programme and for the implementation of that programme

श्री नेकी राम लेकिन एक प्वाईट सारे कोयले को खा जाता है।

श्री उपसभापति नेकीराम जी जरा शान रहिए।

श्री एस॰ डी॰ सिश्र वे बिचारे हरियाणा से म्राते हैं भैस चराते हैं ग्रीर नन्दा जी की कास्टिट्एसी की बात कह रहे हैं। भैस का दूध पीने से ग्रकल मोटी हा जाती है। इस लिए पीछे मे बोलते है। गाय का दूध पिया करो।

श्री नेकी राम श्राप गधी का दूध पीते हैं।

SHRI KRISHAN KANT Mr Deputy Chairman, in order to implement that programme he wanted to have voluntary cooperation of persons in different spheres of life and for that purpose he organised something and wanted to go ahead with that and he has, according to information, succeeded to some extent but my information is that the Railway Board is not fully co-operating with the voluntary effort that is being done and the voluntary organisation that Shri Nanda wants to build and the Railway Board are at loggerheads and because of that certain things are not being implemented I would like to remind this House and Mr Nanda through you, Mr Deputy Chairman, of what Lal Bahadur Shastri did in 1952 This Railway Board, these officials of the Board who always have a omerats of the Board who always have a bureaucratic approach to things, were not co-operating with Lal Bahadur Shastri What did Lal Bahadur Shastri do? He completely shook up the Railway Board, transferred those people here and there and had a new Board which could really translate and transform into action all that Lal Bahadur Shastri wanted I would therefore tell Shri Nandaji, let him take up this challenge of the Railway Board and change all the Members who fight among themselves, who fight against the voluntary organisation, who fight anything that is good and then bring in such people who are imbued with the spirit with which Nandaji himself is imbued so that whatever changes he wants could be brought about in the Railway Board and in the functioning of the Railways

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The Railways are the biggest public undertaking in the country, having an investment of Rs. 32,000 crores and 15 lakhs employees. Whatever the Railways do, it has an impact on the economy and the society in general. So, I would like Nandaji to take up the challenge, as he has taken up others, and complete the overhaul of the Railway B ard. Unless that is done, these officials manipulate, manoeuvre and do such thing that everything that the non-officials do come to a nought. That is No. 1.

श्री जगदम्बी प्रसाद यादव : वैसा करने के पहले ही नन्दा जी साफ हो जायेगे।

श्री कृष्ण कांत ग्रभी तो ग्राप साफ होने वाले हैं। MR. DEPU'Y CHAIRMAN: Order, order please.

SHRI KRISHAN KANT: You can speak wheneve you like. There is this experiment of u ing the Sadhus for checking coal pilferage, but I think the biggest number of ticke less travellers are the Sadhus in the country. So, if these Sadhus could be utilised fo checking such ticketless travel, that would have been much better. That would be nore economic than employing them on checking pilferage of coal. I hope Nandaji will look into this.

Another point that I would like to bring to your notice s the participation of Railwaymen in the working of the Railways. Nandaji himself has been a great protagonist of worker? participation in management. Although a period of ten months has passed, I am sorry to note that Nandaji has only reached the stage of negotiations. I feel that something should be done at an early date, so that workers' participation in the working of the Railways takes place sooner than an a distant date.

There is discontent about the inadequate relief that has been given. This must be gone into. A f w days back I had myself urged that pre fuctivity and wage increase must be correlated. Such correlation should come at an early date. There is a great disparity in the lowest and the highest income on the Railways. This must be gone into. Unless that is done, correlation between productivity and wages will not be possible. I hope Nandaji will look into certain things like the bonus scheme or incentive scheme. On the Railways they should give some incentive o work better and make the Railways a better organisation.

[15 DEC. 1970] Appropriation (Railways) No. 5 Bill, 1970 ggest public Arother thing is this I find tha

Another thing is this. I find that the general loss of the Railways used to be Rs. 36 crores per year, but this year it has gone up to Rs. 70 crores. Previously 8,000 wagons used to be moved every day, but now it is only 4,000 or 5,000 wagons per day. This is a very deplorable state of affairs and because of that it has affected the economy, e.g., steel, coal and other things. Just as at the time of recession we thought of diversification of production, some attention should be given to traffic. A traffic promotion research bureau may be appointed, so that they can see how traffic both in goods and passengers could be diversified and taken care of, so that the losses, because of certain things in the economy, do not occur. I would like him to kindly look into the whole thing.

Another thing is about coal. Coal pilferage is very chronic in the Indian Railways and because of that the whole face of the Railways has become coal-like, as my hon. friend has said. Now, though 70 per cent of the goods traffic is being huauled by diesel traction, the coal consumption by the Railways continues to be the same. I am not able to understand this. When there is diesel traction, why should the cost of coal remain the same or the use of coal should remain the same? It means that there is pilferage going on. Something is basically wrong and it needs to be looked into.

I have two points more. One s about the train examiners. This has been referred to Nandaji by the Railwaymen's Federation also. They have a long-standing grievance. I think it is a valid and genuine grievance. Those who have reached the grade of Rs. 180-240 have a very genuine grievance. The Railway Board has not taken care of these people. They adopted the work-to-rule method and then they stopped their agitation on the assurance that something would be done, but since August nothing has been done. They happen to be only 5,000 out of a total number of 15 lakh workers. That is why they are not being looked after. I have the whole details with me. The first Pay Commission and the Second Pay Commission had not done proper justice to them. I would ask the Minister to look into this grievance. Their designation may be changed and their pay scales may be changed. They are examining the trains and they say when they are to be hauled. Their work is as important as any thing else. Last but one point. Nandaji,

167 Appropriation [RAJYA SABHA] (Railways) No 4 Bill, (

1970

[Shri Krishan Kant]

I know, is very much himself against corruption. Wherever he can do something he does it A few days back, may be ten or fifteen days back, I wrote to him a letter— I did not want to take to him cases personally—but up till now I have not got even an acknowledgment

SHRI K CHANDRASEKHARAN (Kerala) That is unusual with him

भी जगदोश प्रसाद माथुर (राजस्थान) नन्दा जी जवाब तो तुग्त देत है एकनालेजमेट ता भजत है।

SHRI KRISHAN KANT One Mr Naresh Chandra Sagat who was working in Ferozepui

MR DEPUTY CHAIRMAN You can discuss that case with the hon Minister

SHRI KRISHAN KANT Here is a case which I referred and marked on that 'immediate, and I saw that it was delivered in his house. It was not even acknowledged It seems there are some people somewhere in his staff because this man seems to be very capable in manoeuvring things. He was a top man in the Punjab Government He lost his job. He was again employed in the Railways He was transferred to Lucknow Then he was again at Feroze-From there he was transferred to Delhi Again he was transferred to Feroze pur As my information goes Nandaji hunself transferred him Again he has manoeuvred to go back

SHRIS D MISRA Has the Minister given that transfer?

SHRI KRISHAN KANT Without that it is not possible for him to go back This transfer has demoralised the people at Ferozepur because he is a very undesirable type I do not know whether that thing has been put before him or not

SHRI GULZARILAL NANDA know very well

SHRI KRISHAN KANT Why a man like him should continue? Charge-sheets are there other things are there his whole career is there

MR DEPUTY CHAIRMAN The hon Minister has understood your point

SHRI KRISHAN KANT With these words I conclude my speech

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SHRI SASANKASEKHAR SANYAL (West Bengal) Mr Deputy Chairman, from different sections of the House the hon Minister Mr Nanda, has been described as bold I join in the chorus and appeal to him not to be erratic or derail himself because there is one matter to which I am referring which ought to have been settled by this Minister particularly namely, the removal of the artificial classification between Class I and Class II in the administration. We all know that during the British days the wayward children of England were brought and posted at the top but when the administration could not be carried on by them direct recruitment was made here of either local Europeans or Anglo-Indians But even than the administration did function smoothly and therefore people from the lower cadre not some having experience and ability were inducted into the top ranks of the administration by sufference In this way Class I and Class II categories of administration came to stay

Even before independence in 1946 47 when I was a Member of the Central Assembly this question came up and the Britishers declared at that time that there should be a merger by abolition of the classification. Things went on as before and in 1947 the First Pay Commission also recommended abolition of this distinction by marget. In 1962 there was a question in the Rajva Sabha which was answered by saying that this classification was not desirable and that there should be a merger May I ask the hon Minister why with the dynamic hands at his disposal he has not vet been able to set right the process of this merger? It is not merely an academic proposition. It is a question which affects efficiency and treedom from corruption This classification is maintained there in order to make an avenue for sinecure appointments. The result is that experienced people in Class II even with 25 years' experience their graded salary is lower than the graded salary of vounger men who are first given temporary appointments, then there is some sort of examination and they are made permanent. So an officer of five years' experience rules the roost and officers of 25 years of ability and experience remain as undeidogs This itself is demoralising It kills the heart of the aspirant who wants to go on the steady path of honesty and efficiency. I will not take names because that will not be very fair or decent but I can tell the hon Minister- I want the hon Minister to hear me-how these hall-marks of sinecure posts are being availed of by giving backdoor appointments to persons connected with high ranking people

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in position. Also I will give the name One Mr. Chin, it is the son-in-law of one of the senior-mos. Ministers and he has got into a lucration e post by the back-door method. Then one Mr. Misra—he is the son of one-time. Chief Commissioner of Railways—got appointed through the back-door over the nead of competent persons, One Mr. Ganiuli son of a Chairman of the Railway Board, he also got the same benefit. There one I would appeal. The appointments are there I do not want.

AN HON MEMBER Become a Minister

SHRI SASANKASEKHAR SANYAL I do not want the Minister to snatch away the appointmer's But can't he really appoint an extra-depai mental committee to find out how inco ipctent persons have been given elevated and very lucrative positions over the heads and shoulders of more competent and i ore experienced persons? That is my que tion The incompetency will also be illustra ed by the fact that some of these so-called competent people at the top rank appeared at the Baroda School of Examinations, ailed once and twice, passed the third time he consolation examination But at the san e time they were ascending the ladder of ir crements And these secondclass employee, they appeared some of them, 80 per c nt of them, never failed at all But they a 2 stuck down to their posts as before Ho / can there be efficiency? How can you xpect the children of the nation to put n their best unless they are assured that they would get a fair deal in turn for their efficient—and honest service If we find that we are at the mercy of the whims and caj rices of the overlords, not being the sons or sons-in-law or brothersin-law or others in-law to pass over the heads of these completent persons, why should we work? Why should we be efficient? Why should we be honest? Therefore I am particular pleading with this bold Minister to be traight on the track and to appoint a Con mittee to make an inquiry into these things and put an end to this classification of ce and for all

Thank you

SHRI U K LAKSHMANA GOWDA (Mysore) Nr Deputy Chairman, Sir, the Appropriat on Bills before the House, they relate to access expenditure for 1969 and also to supplementary expenditure for 1970-71 The first is for Rs 11 lakhs and the other in for Rs 36 crores Sir, while considering these, I am very sorry that even though at the last budget there was

some hope that the Railways would be self-sufficient in finances, we have gone to a stage where it is possible that we may suffer a loss of Rs 70 crores Yesterday Mr Anandan referred to this and made certain suggestions regarding accouting He also referred to certain freight subsidies and lower freight rates which were made available for foodgrains ores, etc which resulted in a loss in railways while actually there was no loss. By changing the method of accounting we might cut down the losses But that is not enough We should see that the Railways really become self-sufficient, being one of the largest public sector undertakings in the country Sir, the Railway Minister had assured that economy would be brought about in the Railways but we find that not much headway has been made I certainly join with the others in congratulating Mr Nanda for the measures which he has taken even though I do not believe that the induction of the services of the Sadhus and others will in any way be of help to the Railways or will bring about any economy or improvement therein But, Sir, I should congratulate him on his efforts in this direction of trying to save on coal consumption which is about Rs 100 cioresand he expects to effect a saving of 10 per cent, which is considerable- and also on diesel and electrical energy which is about Rs 160 crores

Another point which has been mentioned several times in the past is about the central administration, that is, the Railway Board and the necessity for decentralisation. I think in his reply in the Lok Sabha, the hon Minister has said that he is applying his mind to it and I hope he will be able to achieve success in this measure

A big source of wastage in the Railways is the enormous theft and pilferage which has gone to the extent of nearly Rs 11 crores, and also ticketless travelling Though there have been some efforts regarding checking of ticketless travelling and there has been some improvement, there does not seem to be much improvement in the matter of stopping pilferage and theft I am sure Mr Nanda will bestow his attention to this matter as well

Regarding the staff, I would like to mention here the case of junior supervisory staff, i.e. the maistries, who could not be brought under the previous Pay Commissions. Their grievances also should be looked into Anothei category is that of commercial clerks who, I am told, number about 30 000 and they are an unrepresented section. Their grievances also should be

[Shri U. K. Lakshmana Gowda]

looked into along with those of the guards to whom my friend, Dr. Antani, referred, and he has been referring to them for the last two sessions. I hope the Railway Minister will pay his particular attention to this matter.

Then, one of the inherent defects of the Indian Railways is the break in the gauges—broad-gauge, metre-gauge and narrow-gauge—which requires shifting and transhipment, resulting in heavy expenditure. A continuous effort on a policy basis should be made to standardise the railways into broad-gauge.

Coming to my own State, I would like to refer to the replacement of metre-gauge from Poona to Miraj by broad-gauge. I would like to suggest that it should be extended further right up to Bangalore. This is the only way by which that line can be made fruitful. The same thing applies to the line between Bangalore and Guntakkal. That also has to be looked into because this will then facilitate broad-gauge travel right from South India to North India via Bombay. Another point that I would like to make is about the Hassan-Mangalore line which is nearing completion. I had earlier mentioned in this House about the loop-line connecting the Hassan-Mangalore line which is being built. That is, this line should start from Kadui and pass through the plantation district of Chikamagalur and then it should be connected on to the Hassan-Mangalore line at Subahashpur. If this is done, it will certainly help the Hassan-Mangalore line to become more remunerative; otherwise, it will not be sufficiently remunerative because for traversing a very long distance a heavy invest-ment is being done. So I would urge upon the Railway Minister to look into this matter because it is sometimes said that a loopline may not be economical. But if a loopline is provided for connecting this Hasan-Mangalore line, I am sure, it would help the Hasan-Mangalore line to become more remuncrative. If you take the entire line, it will not be uneconomical.

Then, the wastage of wagons and coal should also be considered. We are thinking of diesealistion. But we have to take into consideration the enormous coal reserve in this country and we will have to take into account the difficulty in importing crude. In view of these facts, it will not always be desirable to ignore the coalbased railway lines and switch over to the diesel ones. It should be rationalised and looked into from that point of view. And we should encourage the consumption of coal by the railways.

With these ramarks I conclude.

SHRI MAHITOSH PURKAYASTHA (Assam): Mr. Deputy Chairman, I support the two Bills. I take this opportunity to bring to the notice of the honourable Minister some of the grievances of the people of my State. For the last five years over a major part of Assam no train runs at night and as a result great inconvenience is being experienced by the passengers travelling to Assam. I come from a district on the southern part of Assam and our link with the rest of the country is through a hill section. For getting a connecting train from Gauhati while coming from Silchar, we have to wait there for 17 hours and while going we have to wait for 19 hours. While we have introduced the Rajdhani Express for travelling between Delhi and Calcutta within 17 hours, the people of our areas, that is, of Cachar, Manipur, Mizo, Nagaland, have to wait for 17 and 19 hours at Gauhati to cover a distance of 396 kms ...

SHRI AKBAR ALI KHAN: I think Assam deserves special consideration.

SHRI MAHITOSH PURKAYASTHA: This matter has been raised in the past, in the last meeting of the Regional Railway Consultative Committee held on the 22nd August, I also raised this matter with the Minister and then the Minister assured that steps would be taken in consultation with the Defence Ministry to resume the night services. But up till now nothing has been done. Similarly, we were demanding for the introduction of an additional train in the hill section which connects Manipur, Tripura and Cachar, with the rest of India. Only two trains run in that line, and that demand has not been fulfilled so far. Last time when we sat in the Regional Railway Consultative Committee it was said that the traffic position did not justify the introduction of an additional train. But those who actually train by these trains say that they find that the trains remain always overcrowded. Why is this difference between the traffic assessment made by the railway authorities and that experienced by us, the travelling passengers? It is because in this hill section and in all branch lines of Assam ticketless travelling is widespread, Because of this ticketless travelling the railways are losing a heavy amount. If the employees were not conviving with this ticketless travelling, this would not take place. The people of Assam have been demanding for a long time for the extension of broad gauge line to Assam, In the absence

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of broad gaugi line no industrial development is taking place is Assam. Whenever we want to se up an industry, It is said that the required machinery cannot be carried there can metre gauge lines. May I know from the new home method gauge line to Assam? Sin ilarly, the people of Mizodistrict, Manipi and Tripura were demanding extension of railway line to those areas. Recently, the Lt Governor of Manipur came here and represented to the Railway Board for contruction of a railway line from Silchar to Jariban I hope the matter will receive de consideration from the Railway Minister.

In 1968 there vas a flood in North Bengal Since then the Jalpaiguri-Haldiabari line has been close Two years have elapsed after the flood, but no step has been taken to re-open tha line

We have been receiving many representations from the public leaders of Bihar about curruption in giving catering contracts It has been alledged by the Secretary, Nagrik Samity Katihar and some M L As of Bihar that the same contractor was catering under different names such as SR Marwari and Co, Nath & Co, M Lal and Co, Hildustan Catering Co-op Society, Katihar Vending Co-op Society, and Kathar Labour Co-op Society licence The Convener of urit of the Bharat Sewak given lice nce is taking catering and from the Railway but Samaj Katiha vending licence from the actually these c e given to the contractors and the Bhara. Sewak Samaj is getting The royalty heu remedy ın be departmentalisation will the catering system I understand that in 1966 for der irtmentalisation of catering unit and dinini cars over NF Railway, utensils worth 1 s 3 lakhs were purchased, but those utens is are lying idle Therefore, I would urge he hon Railway Minister who is very kee to remove corruption from the railways to see that this departmentalisation of the latering system is done as quickly as poss ble

Our hon. R ilway Minister is a trade unionist I would like to bring to his notice that on the 19th September 1968 there was a general strike by all Central government employees Afte the strike was withdrawn, it was assured on the floor of the House that there will be no victimisation. But still there are many court cases pending against railway imployees Many temporary employees were dismissed. When they were reinstated they lid not get any benefit for

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the period for which they remained unemployed

In 1963 there was a lock-out at Lilooah Workshop in Eastern Railway The Calcutta High Court declared it illegal Now I understand that the railway authorities are thinking of preferring an appeal to the Supreme Court against the decision of the High Court I would appeal to the hon Minister as a trade unionist not to take recourse to legal proceedings and go to the Supreme Court and harass the workers

For improving the failway system, what is needed is not only the cooperation of the public. What is more needed is the cooperation of the employees And for securing the cooperation of the employees, I would urge the Railway Minister to see that only one railway union or one railway federation is recognised in the whole of the Indian railways The recognition of two federations simultaneously, like the all India Railwaymen's Federation and the National Federation of Indian Railwaymen-negates the very principle of collective bargaining If the industrial relations are to improve and if the railways is to remain the biggest public undertaking, I would urge on the Railway Minister to see that only one Railway Federation is recognised on the basis if necessary, of a ballot

DR B N ANTANI Which gives lise to strikes and lock-outs

SHRI MAHITOSH PURKAYASTHA 'Employees do not resort to lock-outs, but it is the employers who do it

DR B N ANTANI Yes, I know that.

SHRI MAHITOSH PURKAYASTHA: In this connection, Sir, I would also like to draw the attention of the hon Railway Minister to the lot of the porters and the casual workers in the Indian railways It is estimated that there are about eight lakh casual workers in the Indian railways and those who have put in eight to ten years of service, their services are not regularised I would urge on the Minister to see that in the case of the casual labourers and porters who are not regarded as railway employyees, some steps are taken to improve their lot

Before concluding, I would like to draw the attention of the Railway Minister to a simple demand of the people of Maigram, a place in Cachar district, where they

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opriation [RAJYA SABHA] Appropriation s) No 4 Bill, (Railways) No 5 Bill, 1970 1970

Shri Mahitosh Purkayastha

were demanding a new halting station between Mohishasan and Longai In 1965, a reply to the citizens there went saying that this matter should be considered after the lifting of the emergency The emergency has been lifted, but no step has been taken for opening that halting station

Sir, I would also like to draw the attention of the Railway Minister to one fact that in the N.E.F. Railway Zonal Railway Users' Consultative Committee, the regions of Nagaland, Manipur, Cachai and Tripura have remained unrepresentated. In spite of several representations nobody has been taken from these areas in that Committee and amongst the MPs there are some who have not even the temotest connection with the NF. Railways, but who have been taken as Members of this Committee would request the Minister to see that a representative from our area is included in the North-East Fronter Railway Users' Zonal Consultative Committee

Thank you

MR DEPUTY CHAIRMAN I think we have taken about 2½ hours

SHRI K CHANDRASEKHARAN Sir, I have requested for some time

MR DEPUTY CHAIRMAN I think we have allotted three hours and I have to call him for reply at quarter past four I will give five minutes each All right, Mr Chandrasekharan

SHRI K CHANDRASEKHARAN Mr Deputy Chairman, Sir, the implementation of the 11-point programme in the Jabalpur Division and the execution of "Operation Moghalsarai" are very good so far as they go We have absolutely no doubt, Sir about the sincerity and the efficiency with which the hon Railway Minister has been trying to function Although an hon Member has stated that he had received no replies, my experience has been that the hon Railway Minister is one who has been sending very prompt replies, not only interim replies, but also final replies It is really a shock that most of the Ministers and public men in office are not able even to correspond properly and promptly, but that accusation I cannot certainly make against the Railway Minis-

Sir, he has been trying to improve the efficiency But I do not think, Sir, that the efficiency of the Indian railways and the

financial strength of the railways could be improved unless certain fundamental changes are made. It is a fact, Sir, that on our roads, the Road Transport Corporation buses have got only one class, Sir Now, the air service has got only one class, although the Air India has been trying to do away with it—which is rather strange and rather unfortunte, if I may say so. So far as our Railways are concerned, if the finances of the Railways have to be improved and the Railways have to be made efficient, I think, Sir that this class system in the Railways shoud go, and like our aircrafts and our buses, the Railways should have only one class.

Sir, this particular Bill, the demands which I certainly oppose, discloses in which that a very large number of items of expenditures are connected with day-to-day expenses The overhead charges are increasing day by day Particularly, Sir, a very large amount of 36 crores of rupees is sought in the nature of administrative expenses, repairs and maintenance, operating staff, operation, fuel, etc, and staff welfare also And a very small amount, a token amount, of Rs 3,000 is asked for open Line Works I submit, Sir, that the nature of these demands would show that the working expenses of the Indian Railways are increasing out of all proportion to the forethought with which even the budget was prepared even a few months back Sir with regard to expenditure, I don t think that these are on the decrease

It was most unfortunate that there was very serious accident of the Cochin Mail at the Madras Central Station

It is a fact, Sir, that people who are involved in these railway accidents are not being properly and promptly compensated So far as our air iisk insurance is concerned, the dependents of the passenger who dies in an air accident, get an amount of Rs 40,000 But a very paltry sum of Rs 2,000 or Rs 3,000 is paid by the Railways, so far as death cases are concerned. So far as other cases are concerned, a lengthy correspondence is necessary and in many cases nothing is paid at all

Sir, I have very little time left, and the only point that I would like to stress is that this neglect of the South by the Railway must cease one day It will be very surprising for you to know, Sir, that for south of Madias,—be it Bangalore, be it Mangalore, be it Trivandrum or Cochin—not a single vestibuled express train runs It is really strange, Sir, that most of these

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so-called expre s trains in that area are very slow-mov ng trains, and therefore, what we want is immediate and speedy action not only within that area, but in other places al o in the north, and particularly in Bombay The demand for a daily express 10m Bombay to Cochin, to and fro, had been there since two years I would request the hon Railway Minister to look into this demand very seriously and promptly and see to the necessity of the Bombay-Cychin daily express being fulfilled early

There is also the necessity of a double track between (ochin and Shornoor Cochin-Shornor line is yet not a double track all these years I would, therefore, very seriously equest the hon Minister to see that the bouth is not neglected in so far as Railways are concerned

4 P M

SHRI BIPIN 'AL DAS (Assam) M1 Deputy Chairm in Sir there is no doubt that the whole position of our Railways is not in good shape. Whether we talk of wastage or corruption or we talk of inefficiency or indiscipline, the entire administration of the Railways seems to be not satisfactory at all I do not know if the Government have made any special inquiry or in stigation into the causes as to why the Railways are getting into There as a time when the Railways used to cor irrbute handsomely towards the public exche juer Not so today Will the Governmen make some special investi gation as to whit are the causes?

But in this econnection I think the entire administrative 't up of the Railways has something to do with the fall in standard of railway acministration today . humble suggest in is that instead of there being only one I ailway Board at the Centre, we should have tailway Boards at the zonal level also Let it be decentralised has been overc ntralisation so far as the Railways are concerned I strongly feel that there shoul be Zonal Railway Boards with executive powers The Central Board may be only a coordinating body I feel that this being the largest industry in the country and very old and the oldest public sector industry in this country It is high time that we try to implement the principle that the workers should be given the right of participation in the administration I think it is in the Railways that we can experiment it and the workers are quite mature I knew the Railway unions They are quite experienced. They should

be given the right of participation in the administration of the Railways Because the time is short and I will not deal with the other matters concerning the railways. Let me go to my State If you travel in train in my State, you will know what it Unfortunately our Ministers and Members who sometimes visit my State travel mostly by plane and not by the railways If they travel by train they will know what it is like I will not try to describe it It is the most shameful part that we have in our public life—the Railways running through Assam There has been a demand for BG line They have extended the BG line up to Bonaigaon, because they have their workshop there We have been demanding that this should be extended up to Dibrugarh In the first phase this M G line should go up to Gauhati and because of the absence of the BG. line the industrial development has been retarded Therefore I insist on it and I want to know from the Minister what he has done for the tulfilment of the promise he made in the last meeting of the Zonal Consultative Committee If BG is not possible up to Jogigopa because of technical grounds which I do not accept-I do not think there are really technical difficulties because the Chairman of the Board himself admitted that full drilling was not yet done but accepting the argument that because of financial and technical difficulties it would not be possible that way-what about the assurance given to us that BG should reach Gauhati by the North Bank? There is no difficulty

The bridge is there They have almost completed it Why have they not taken steps to extend this BG

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About the Divisional Headquarters, the people of Assam have been fighting and offering Satyagraha and the Ministers come to Assam and give assurances that something will be done but till now no concrete step has been taken for the construction and establishment of the Divisional Headquaters at Bangiya It is very important for defence purposes Therefore the installation of the Divisional Headquarters at Bangiya is in urgent need and I want to know what has been done Finally, I would draw attention of the Minister to one very important fact which has been agitating the people of Assam And that is the employment in the railways I know, Sii, unemployment is a countrywide phenomenon It is a national phenomenon It has become acute everywhere It is not peculiar to Assam, but may I know why the local people of Assam do not get employment

from Bonaigaon to Gauhati by the North Bank if the South Bank is not ready?

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[RAJYA SABHA] Appropriation (Railways) No 5 Bill, 1970

Shri Bipinpal Dasl

even in the Central installations, the Central establishments and the Central industries? What is the percentage of the local employment in the railways that operate within the boundaries of Assam? I want to know My information is that it is not even 20% Is it not a shame and a disgrace that the railways, which operate within Assam, that even in them not more than 20% of the local people can find employment? Is it surprising therefore that the people become restive and the people become angry and sometimes the frustrated young men try to misbehave? I want to draw the attention of the Railway Minister to this very vital fact Why they should not do it? Not only is it the case in the railways I also know that in the LIC, in the banks, in the refineries in fact in any Central sector industry that we have there, the employment provided to the local people is very poor is very insignificant. But why at least in the railways why should there not be sufficient employment provided for the local people at least in this particu-All these vital points, the lar industry broad-gauge line up to Gauhati, adequate employment to the local people and a Divisional Headquarters at Rangia these vital things agitate the minds of the people Some other facts are there to of Assam which my friend, Mr Purakayastha, has referred and I need not refer to them but, Sii, I would certainly re emphasise the point that in certain sectors of the North-Fast Frontier Railway operating within Assam, there are no trains running during night time as a result of which hundreds of passengers have to suffer I do not know why the Railway Ministry, whether in consultation with the Defence Ministry or not, have not done anything to redress this particular grievance of Assam

SHRI CHITTA BASU Sir, what I wanted to emphasise is this that the proposal or the proposition of taking over the management of the Light Railway of Martin Burn and Company has really a very strong I have got massive statistics with build up a case I do not like to me to build up a case I do not like to take the time of the House, nor do I want to give trouble to the hon Minister by giving a number of statistics in this regard But what is intriguing me is this that the Government is not really firm in the matter of policy, and in connection with this matter I only want to refer to the several statements made on several occasions by the Ministers in charge of the Railways Sir, you will be glad to know that really the hon Minister for Railways, in the year 1968, reflected the general desire of the people He is on record as saying this during his Budget

Speech in 1968, and I quote Government has got the policy "of taking over all the privately-owned Railways progressively as and when the contracts with the Railways fall due for renewal" If I take this statement as the basic policy statement of the Railway Ministry with regard to the progresssive nationalisation or taking over of the management of the privately-owned Railways, I think the subsequent policy statements made by the other hon Ministers for Railways are to be in the same vein But what is intriguing, Sir, is the statement here made by the State Minister for Railways, Mr Parimal Ghosh And he says a completely different thing He says in Rajya Sabha on 9-12 1968 that "the Government of India will not take over the management of the Light Railways under the Martin Burn group on the ground of the Railways being uneconomic

Sir, who is true who is correct, who represents the Government's point of view? Is the cent per cent Minister correct or the 75 per cent Minister? Then I come to the 50 per cent Minister, Mr Chaturvedi The demand for taking over the SS Light Railway under Maitin Burn was tuin down in Parliament on 17-3-1970 by the Deputy Minister for Railways, Mr Chaturvedi, on the ground of financial stringency The Railway Minister has announced his decision with regard to the policy of taking over the management or nationalising the Railways which are privately owned but Mr Parimal Ghosh says one thing while Mr Chaturvedi goes still further and says they cannot take them Therefore I want the cent per cent over Minister Mr Gulzarilal Nanda to make a firm announcement of policy with regard to the proposition of taking over the management of the privately owned Railways

SHRI S D MISRA Sir, is it proper that the Minister of State and the Deputy Minister should be called 75 per cent and 50 per cent Minister? You at least should protect them

SHRI BHUPESH GUPTA (West Bengal) My friend is minus Minister.

(Interruptions)

MR DEPUTY CHAIRMAN Mr. Chitta Basu only one minute more.

SHRI CHITTA BASU I am finishing As I said earlier there is a very strong case for nationalisation or taking over these Light Railways under Martin Burn I want to know, what the actual policy of the Government is and why there has been a shift in the policy with regaid to this I

will be satisfied if Mr Gulzarilal Nanda would take the opportunity to clarify the positions of Government in this regard.

شری سید حسین (جمرں اور کشمیر): دَپتی چیرمین صاحب -میں ریلوے ملستر صاحب کو اس بات کے لیے مہارکیاں دیتا ہوں کہ ریلوے اندستری ۱۹۳۷ کے بعد عس اسدید سے جس رفتار سے دولملی تھی اس سے زبادہ تیز رفدار سے بوھی ہے جہ سے قدہ جی ہے ریلوے کا یورت فولمو ا کے - معبو جانتا هوں که نددا جی اس بات سے وافعت هيس كه ملدوستان بوا ملك هي تَ لَسَلِّي بُوبِولَئِيِّينَ هِي - دور دور سيتير ھیں - ریلوے لائن کم ھبی - ا گربؤ نے کیا جهورا - انگریز نے عم کو تباہ کرنے چھوڑا تہ سے آے تل عه نہیں هوا ایسا هم نهدی کهه سکے - آج رشدا هماری ریلوے اندسٹری سے ریلوے بوگیز خریدتا هے - دنیا مبر جہاں بھی ردلوے هين ان سے ديد ہے هندوستان کی رہلوے نہیں ہے - مدارکیاد دیفے کے بعد میں سمجھتا ھوں۔

جندوں اور کشمیر میں ۱۹۳۷ سے پہلے انگریز کے وقت میں ریلوے لائن نهى - همارى تررست الدّستري اور فروت اندستري خراب نهين تهي ليكن 198۷ کے بعد سے آبے تک جو ساو پروسیس رهی هے رہاوے لائن کی ولا فابل افسوس ہے -

نے کہا کہ كحجه ممبرون ايده فستريش ميل خميال هيل -میں سمجھتا ھوں کہ جب ایک

آمیسر سیکھور نه هو ود ریگارة تو دروموشی - قاموشی - قرانسفو - وی کام بہیں کرے گا۔ رولز بنے هوئے هیران رولز در استرکتلی عمل کیا جائے سخدی سے عمل کیا جائے ۔ تو ریلوے کے ملازموں کو انیشبتو رہے گا۔ اور ان کے بروہوشن -آیدوشی یا ترانسفر مین دویشانی نهین ھوگى –

1970

جهال دک شری گلزاری الل نندا کا تعلق ہے انہوں نے ایک دیمعلت بذایا اور ولا هر ایک صمدر کو دیا جاهے ولا رولغگ پارتی کا هو با اپوزیشن کا -دوآدریشن دکھانے کے لئے اور خامیاں بوائلت آوت کرے کے لئے - مجھے اوسوس سے کہذا ہورا فے کہ بہت سارے ایسے مدید ہوں گے حو انقرست نہیں ليدے - كر معل بلغا آسان هے كام چلانا مشکل ہے -

میں بھی محسوس کرتا ہوں میں ربلوے میں سفر کرتا ھوں لاست سیشی مبر ہے کسمیر سے استیشی ماستر پتهان کوت کو بار دیا که میں اور میری مسدر سفر کر رہے ھیں چار دن بہلے بار دیا تھا لیکن جب وهاں پہنچا او استیشن ماستر اور اسستندى استيسن ماستر دونون نهيي تھے - میں نے کہا کہ میرا ریزرویسی تو هو گیا هوگا - میں نے تار بهدیجا تھا-انہوں نے کہا کہ ہمیں تار نہیں آیا -بعد میں میں ہے جب المدارجی کو چتھی لکھی تو نندا جی نے انکوائری كرائي مجه وقال سے جواب ملدا ھے كه همیں تار آبا تھا لیکن مممر نے اس [شری سید حسیس]

میں آئڈینٹیٹی کارڈ کا نمیر نہیں تعایا تها اور ايم - پي - نهير لکها نها - اس قسم کے ملازم دھوکے دے سکتے ھیں -میں دیمینت هوں که میں نے آئيدَ تُنتي کارت کا نمبر لکها تها اور مين نے أيم - بى - لكها نها ليكن مجهے جهوتا بدا ہے کے لئے بتھانکوت کے استیشی ماستر نے یہ لکھدیا کہ آئیڈنٹیٹی کارڈ كا سبر أور أيم - يي - بهيس لكها بها -ایسی سینکروں مثالیں ھیں کردشن کے بارے میں - مگر میں اس بات کے لیے مبارکباد دیدا هول نندا جی کو که تكت ليس تريولرس مين كمي هوئي ھے - بھر بھی دددیر از اے واست گبپ بيتوين باسز اينت دوزه، چهوتے" ملازم جو ریلوے میں کام کرتے ھیں - اس واست کیپ کو کیسے دور کیا جائے اس کو همین دیکهنا هے ۔ جو سیکیورتی آف تبذیور ہے اس کے لیے میں نے عرض كيا سجست كيا ليكن يهال ايك فاضل ممير مستر كرشور كانت نے كها که آن کو بدلنا چاهیے ان کو اوور هال كرنا حاهيًه - مين سمجهتا هول كه انگریزوں نے اگر کوئی اچھا کام همارے ملک میں چھوڑا ھے تو پہلا ریلوے لائن هے اور دوسرا وہ بہترین ایدمنستریشن ھے جو اہوں نے هم کو دیا ھے۔ (Interruption) - ليكن مين عرض کروں کہ جہاں تک رولز بلے ھوٹے ھیں۔ ددسهکوریتی آف تیلیور از اے مست ود ريگارة تو ديموشي - ترانسفر ايغة پرموشی،، جهال پولیتیکل کنسیدریشی

ایک ملازم همیشه اس فکر میں رهتا
هے که هم کو پیسے کہاں سے ملیں همیں توقی کہاں سے ملے - اس کے لئے
ولا اپنے بڑے باسیز کے گھروں میں آنے
جاتے هیں - میری یه ریکویسٹ هے
نندا جی یه دیکھیں که جو روان بنے
هوئے هیں - جب نک ان رواز میں
امیندسینٹ نہیں ہوتے هی تب نک
ان پر سختی سے عمل هو - میں نے
ان پر سختی سے عمل هو - میں نے
خود دیکھا هے که غویب ملازموں کو. . .

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MR DEPUTY CHAIRMAN Please finish now

شری سید حسدن :... بهت دور

پھینکا جانا ہے - اگر ان سے معمولی

غلطی هو جائے یا ان کا کوئی افسر ان سے ناراض هو جائے - لیکن بجے بچے افسر جو بجے بچے بفگلے خریدتے هیں بجی بچی کو امیدین حاصل کرتے هیں اپنی پوزیشن کو ابکسپلائٹ کرتے هیں ولا وهیں نزدیک میں هی رهتے هیں اور ابنی پراپرٹی کو بجھاتے رهتے هیں - نندا جی اس میں کیا کر سکتے هیں جب تک هم رولز چبنج نه کریں جب تک هم رولز نبدیل نه کریں جب تک هم

میں کرپشن نہیں ھے (Interruption)
میں یہ عرض کرونگا کہ جہاں کشمیر
کے تیفنس کے لئے آپ کروروں روپئے خرچ
کئے ھیں وہاں کشمیر کی ترقی کے لئے

میں ایسا کونسا دیارتمینت هے جس

بہت کم رویئے خرچ کئے هیں۔ آ ۱۹۳۷ سے لے کر آج سک -

MR. DEPUTY CHAIRMAN Please اور باسزم کی بات هونی هے وهاں هر

(Railways) No. 4 Bill, 1970

شری سید حسین : مین کشمیر کے لوگوں کا نمائندہ بی کر یہاں بیٹھا هوں اس لیے میرا فرض هے که میں ان کے مشکلات آپ کے سامانے پیش کروں م انگریزوں کے وقت میں جو همارا فروت آتا تھا، جو ھمارے پہاں نورسٹ آتے تھے اور جو هماری ریلوے اکن جموں نک تھی آے ۲۱ یا ۲۲ سال ہوئے مگر ہماری سرکار نے اس طرف کو ی خاص نوجه نہ ں دی ھے - میں ذانی طور ہر اس گریوینس کا اظہار نندا جی سے كرنا هرن - سين سمجدنا عون كه غدا جے کشمیر کے کافی نزدہ ک ھیں اور آہ جب ولا اینا جواب دیدیے دو اس میں محجهے امید ھے کہ جموں کے بارے میں کشمیر کے بارے میں وہ اپنے خھالات کا ضرور اظهار کریلگے - ان کو سین بهر مباردباد دیتا هول -

ं श्री सैयद इसैन (जम्मू ग्रीर काण्मीर) हिप्टी चेयरमैन सहब, मैं रेलवे मिनिस्टर साहब को इस बात के लिये मुबारकबाद देना हू कि रेलवे हप्डम्हां 1947 के बाद जिस स्पीड से ग्रीर जिस रपतार स बही थी उससे ज्यादा तेज रपतार से बही है, जब से नन्द जी ने रेलवे का पोर्ट फोलियो लिया है। मैं जान ग हू कि नन्दा जी इस बात से वाकिफ ह कि हिन्दुस्तान बड़ा मुल्क हे, डैन्सली पापुलेटेड ह। दूर-एर सिटिज है, रेलवे लाइन कम है। ग्रग्नेज ने क्या छाड़ा, ग्रग्नेज ने हमको तबाह कर के छोड़ा। तब से ग्राज तक कुछ नहीं हुग्ना, ऐसा हम नहीं कह सकते। ग्राज रिणया हमारी रेलवे डन्डम्ही से नेतवे बोगीज खरीदता है दुनिया में जहां भी रेलवे हैं उनसे पीछे हिन्दुस्तान की रेलवे तहीं है। मुबारकबाद देने के बाद मैं समझता ह।

जम्मू ग्रीर काण्पीर मे 1947 से पहले अग्रेज के वक्त में रेलवे शाइन थी, हमारी टूरेस्ट इन्डस्ट्री

†[] Hindi transliteration.

श्रौर फूट इन्डस्ट्री खराब नहीं थीं लेकिन 1947 के बाद में ग्राज तक जो स्लो प्रोमेस रही है रेलवे लाइन की वह काबले श्रफसोस है।

Appropriation

(Railways) No. 5 Bill,

1970

कुछ मेम्बरो ने कहा कि एडिमिनिस्ट्रेशन में खा-मिया है। मैं समझता हू कि जब एक ग्राफीसर सेक्यूलर न हो विद रिकार्ड ट् परमाणन, टिमोशन, ट्रास्फर वह काम नहीं करेगा। रूल्म बने हुए हैं, इन रूल्म पर स्ट्रिक्टली श्रमल किया जाये, सल्ती में श्रमल विया जाये, तो रेलवे के मुलाजूमो को इनिशियेटिव रहेगा श्रौर उनके परमोशन, डिमोशन या ट्रास्फर में परेशानी नहीं होगी।

जहातक श्री गलजारी लाल नन्दा का ताल्लक ह, उन्होने एक पेम्फलेट बनाया और वह हर एक मेम्बर को दिया चाहे वह रूलिंग पार्टी का हो या ग्रपोजिशन का । कोग्रापरेणन दिखान वे लिये ग्रौर खामिया प्वाइट ग्राउट करने के लिये, मुझे श्रफसास में कहना पड़ता है कि बैहत सारे ऐसे मेम्बर होगे जो इन्ट्रेस्ट नहीं लेते, त्रिटिक बनना ग्रामान है काम चलाना मण्किल है । मै भी महसूस वरता हु, में रेलवे में सफर करता हु, लास्ट सेशन मैने काश्मीर से स्टेशन मास्टर पटान काट को नार दिया कि मै ग्रौर मेरी मिसेस सफर कर रहे ह चार दिन पहले नार दिया था, लेकिन जब बहा पहचा तो म्टेशन भास्टर ग्रौर एसिस्टेट स्टेशन मास्टर दोनो नहीं थ । तो मैंने कहा कि मेरा रिजर्वेशन तो हो गया हागा, मेने तार भेजा था, उन्होने कहा कि हमे तार नहीं ग्राया । बाद मे मैन जब नन्दा जी को चिट्ठी लिखी तो नन्दा जी ने इन्क्वायरी कराई । मझे वहा में जवाब मिलता है कि हमें तार क्राया था, लेकिन मेम्बर ने इसमे <mark>म्राइडेटिटी</mark> कार्ड का नम्बर नही बनाया था भ्रौर एम० पी० नहीं लिखा था। इस किस्म के मुलाजम धोके दे सकते है। मैं डेफिनेट टू कि मैने ब्राइडेटिटी कार्ड का नम्बर लिखा था ग्रीर मैने एम० पी० लिखा था, लेकिन मुझे झुट बनाने के लिये पठान कोट के स्टेशन मास्टर ने यह लिख दिया कि **ब्राइडेटिटी का**र्ड का नम्बर ब्रौर एम० पी० नहीं लिखा था । ऐसी सैकडा मिसाले है करण्शन के बारे मे । मगर मै इस बात के लिये मुबारकबाद देता ह नन्दा जी को कि टिकटलैंस ट्रेवलर्स में कमी हुई है। फिर भी "देयर इज ए वास्ट गैप बिटवीन बासिस एड दोज" छोटे मुलाजम जो रेलवे मे काम

[श्री सैयद हुसैन]

करते है। इस वास्ट गैप को कैसे दूर किया जाये इसको हमें देखना है। जो सिक्युरिटी ग्राफ टेन्योर है उसके लिये मैने अर्ज किया, सजेस्ट किया, ले-किन यहा एक फाजल मेम्बर मिस्टर कृष्ण कान्त ने कहा कि उनको बदलना चाहिए, उनको श्रोवर हाल करना चाहिए । मैं समझता हूं कि अग्रेजो ने ग्रगर कोई ग्रच्छा काम हमारे मुल्क में छोडा है तो पहला रेलवे लाइन है और दूसरा वह बेहतरीन एडमिनिस्ट्रेशन है जो उन्होने हम को दिया है। (Interruptions) लेकिन मैं अर्ज करूं कि जहां तक रूल्स बने हुए है "सिक्युरिटी भ्राफ टैन्युर इज ए मस्ट विद रिकार्ड टु डिमोशन, ट्रांस्फर एण्ड परमोशन" जहां पोलिटिकल कन्सीड्रे-शन भीर बासिज्म की बात होती है वहां हर एक मुलाजम हमेशा इसी फिकर में रहता है कि हमको पैसे कहा से मिलें। हमे तरक्की कहां से मिले, इसके लिये वह ऋष्में बड़े बासिस के घरों में ग्राते जाते हैं, मेरी यह रिक्वेस्ट है नन्दा जी यह देखे कि जो रूल्म बने हुए हैं जबतक उन रूल्स में एमेंडमेट नहीं होते है तब तक उन पर सस्ती से अमल हो, मैने खुद देखा है कि गरीब मुलाजमो को

MR. DEPUTY CHAIRMAN: Please finish now.

श्री सैयद हुसैन ... बहुत दूर फेका जाता है ग्रगर उनमे मामूली ग़लती हो जाये या उन का कोई श्रफसर उनसे नाराज हो जाये, लेकिन बड़े भ्रफ़सर जो बड़े-बड़े बंगले खरीदते हैं, बड़ी-बडी जमीने हासिल करते है ग्रपनी पोजिशन को एक्सप्लाइट करते हैं वह वही नजदीक में ही रहते है ग्रौर ग्रपनी प्रापर्टी को बढ़ाते रहते हैं नन्दा जी इसमें क्या कर सकते है जब तक हम रूल्स चेज न करे, जब तक हम रूल्स तबदील न करें, ग्राज हिन्दुस्तान में ऐसा कौन सा डिपार्टमेंट है जिस में करप्शन नही है (Interruption) मैं यह म्रर्ज करूंगा कि जहा काश्मीर के डिफेस के लिये ग्राप ने करोड़ो रुपये खर्च किये है वहा काश्मीर की तरक्की के लिये बहुत कम रुपया खर्च किये हैं, 1947 से ले कर ग्राज तक।

MR. DEPUTY CHAIRMAN: Please do not misuse opportunity given to you.

श्री सयद हुसैन : मै काश्मीर के लोगो का नुमाइन्दा बन कर यहां बैठा ह इसलिये मेरा फर्ज है कि मैं उन की मश्कलात ग्राप के सामने पेश करू । ग्रंग्रेजों के समय जो हमारा फरूट ग्राता था, जो हमारे यहां ट्रेस्ट आते थे और जो हमारी रेलवे लाइन जम्मू तक थी ग्राज 21 या 22 साल हुए मगर हमारी सरकार ने इस तरफ कोई खास तवज्जो नही दी है। मै जाती तौर पर इस ग्रीवेंस का इजहार नन्दा जी से करता हूं, मै समझता हं कि नन्दा जी काश्मीर के काफी नजदीक है भ्रीर भ्राज जब वह भ्रपना जवाब देगे तो इसमें मुझे उम्मीद है कि जम्मू के बारे में, काश्मीर के बारे मे वह ग्रपने ख्यालात की जरूर इजहार करेगे। उनको मैं फिर मुबारकबाद देता हू।

Appropriation

(Railways) No. 5 Bill.

1970

SHRI S. D. MISRA: Mr. Deputy Chairman, Sir, I am not going to make a general speech on this, as I will get another opportunity at six p.m. I want to bring to the notice of the hon. Minister only two or three specific points. One is about the land being allotted to landless people, agriculturists, living in villages, the lands which are by the side of the railway lines. I know that orders have been passed and these have been sent to the Railway Administrations, but let me point out to the hon. Minister that there is great abuse going on in this allotment and the desired effect of this order is being negatived in the sense that it is generally the 'haves who are getting the lands. Even in the name of landless peasants and Benami these lands are being held by them. I can speak, Nandaji, of my own district Varanasi, where, of course, the lands are being allotted by the District Magistrate and under his authority. I do not know whether it is with or without consultation with the Railways, but there is a lot of corruption. I know the names of the persons and I know the general cases and the specific cases. If you desire, I can point out the names also, but this abuse is going on in this matter.

The other point is this. The Diesel Locomotive Works at Varanasi, I must tell you, is a notable achievement for the Railway Board, for the Railway Ministry. Somehow we find that in terms of investment the output is much less. What could be much more in terms of production, in terms of the number of diesel locomotives produced, it is much less. Why is it

AN HON. MEMBER: It is running

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SHRI S D MISRA: It is running at loss That is another point I want to link this with the general loss in Railways With Rs 3,000 crores investment they have not been able a give a 4½ per cent return on the capital. This they should give to the general i venues. We hear from the Press that Rs 60 crores or Rs 70 crores is the general oss

The last point I would like to state is that since the last many years—of course Mr Chaturved is a big link between the past Railway Minister and the present Railway Minist r and some other Minister Probably he is link between three Railway Ministers, if I remember correctly He is Deputy Minister He knows the point Therefore, I a 1 mentioning him has been a constent demand since Shastriji was there as the Railway Minister that the metre gau e between Allahabad and Gorakhpur and Bhatani passing via Varanasi should be changed into broad gauge Answers were g ven here and also in private communication from Ministers that everything was being looked into This is being looked into sin e the last four or five years In Allahabad its If, Shastriji's constituencywhich is not n y constituency, which was never—he pron ised in meetings in Allahabad that the Northern Railway Station and the North Eastern Railway Station will be joined, ill be made into one. The passengers in Allahabad are suffering a great deal because in the same city at a distance of three n iles the North Eastern Railway is there and there is the Northern Railway at a different point Sir, the difficulty is ben g pointed out by the Railway Administration that there are certain houses which ca mot be demolished may be only three or four houses, I do not know I would like to know from the hon Minister v hether they are still thinking of anything or the issue is dead is all I have to ay

MR DEPU Y CHAIRMAN . Bhandarı

SHRI G A APPAN (Tamil Nadu) You do not ha e any consideration for a Member of Parl ament What did I want? I only wanted ome time to speak earlier Could you not at least accede to my simple request, so that I can catch my train?

MR DEPUTY CHAIRMAN called you on a number of occasions in the past So fa as this debate is concerned, your partyman has spoken You should not try to butt in like this Please sit down I have called Mr Bhandari

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SHRI G A APPAN. You are so narrow-minded. It is very unkind of you

MR DEPUTY CHAIRMAN: hon Member should behave in a responsible manner Mr Bhandari

श्री सुन्दर सिंह भडारी (राजस्थान) श्रीमन. रेल मली जी का ग्यारह सूत्री कार्यत्रम ग्रभी परी-क्षण काल मे है । साधारण जनता रेलवे के कार्य मे अगर एफीशियेन्सी बढेगी तो ही उस की उपा-देयता का म्राकलन कर सकेगी । इस सम्य 70 करोड के घाटे की हवा ने लोगा के मन मे एक चिन्ता पैदा की है। इस बात को भी केस बनाया जा रहा है कि किराये बढाये जायेगे । मै यह चाहता हू कि नन्दा जी अपने उस वचन का पालन करे कि ततीय श्रेणी के व्यक्ति को जब तक एक शरीफ नागरिक के तौर पर रेल के डिब्बे मे बैठने का जगह नही मिलती तब तक उस का किराया बढाने का कोई केस नही बनाया जा सकता।

म्रावश्यकता इस बात की है कि इस घाटे की कमी का भी प्रबन्ध किया जाय । रेल के इस सारे प्रशासन मे बहुत सी खाली जगह रहती है, वैकेन्सीज रहती है और वह वैकेन्सीज दो, दो, तीन, तीन साल से चल रही है। मैं यह जानना चाहुगा कि इन वैकेन्सीज के कारण घाटे मे कोई बचत हो रही है ? जो भेरे पास रिपोर्टस है वह यह है कि वैकेसीज के साथ-साथ भ्रोवरटाइम की पेमेट बढती जा रही हैं। इस कारण से जहा तक कि पबलिक एक्सचेकर का सवाल है उसमे कोई बचत नही होती परन्तु कर्मचारियो मे इसके कारण एक सिरदर्द है । वैकेसीज के खाली रहने से जो कर्मचारी प्रोमोशन के मुस्तहक हैं वह उससे वचित रह जाते है स्रौर इस कारण से सिस्टर कैटेगरीज मे जब प्रोमोशन हो जाना है तो वह एडवर्सली ग्रफेक्ट होते है। मैं श्री नन्दा जी से निवेदन करूगा कि वह इस सवाल को इस ब्राधार पर देखे । मै स्पेसिफिक केस के तौर पर उनके सामने केवल एक उदाहरण देना चाहता ह-ट्रैक्कि सिगनलर्स का जोधपुर डिवीजन मे । तो ग्रोवरटाइम ग्रौर वैकेसीज के खाली रहने के कारण जिनके ऊपर एडवर्स ग्रफेक्ट्स हुये है उनका विचार करे।

191 Appropriation : (Railways) No 4 Bill, 1970

[श्री सुन्दर सिंह भडारी]

इन वैकेसीज के कारण एक दूसरा प्रश्न यह भी है कि जो ग्रालरेडी इन मुविस है उनको कई बार रेम्ट-पीरियड भी नहीं मिलता ग्रौर उनकी श्रोवरग्राल वर्किंग एफिश्रियेमी पर उसका ग्रमर पटना है । उदाहरण के तौर पर जट-बाडला मेवगद मे म्टेगन मास्टर्म ग्रौर ग्रमिस्टेट स्टेगन मास्टम क ग्रेड में भी जा वैकेसीज है वह नहीं भरी गई है।

एक तीसरी चीज जा में माननीय रेल मत्री के ध्यान में लाना चाहता ह वह है टिक्टलेस ट्रेबिलग के बारे में। मरे पाम इस प्रकार वे उदाहरण ग्राये है कि जब थ् कोचेज पैसेजर श्रौर एक्सप्रेस ट्रेस में लगती है, पहले पेसेजर ट्रेन से प्रारम्भ होती है ग्रौर ग्रागे एक्सप्रेस देन मे ग्रटैंच होती हे लेकिन कई बार मिक्सड टिकेटम ईश्युकरने की व्यवस्था नहीं होती। जो पैसेजर उस बोगी में एक माटिट कर दिये गये हैं उससे भी दस हपये की पैनाल्टी ग्रागे जा कर चार्ज होती है। ले ऐसे जेनविन रेसेज को रेलवे मत्नी देखे कि क्या उसके लिये कुछ त्यवस्या की जा सकती है।

टिकट चेक्सि स्टाफ की एफिशियसी व कारण कुछ लाइम पर टिकटलेस ट्रेविलग घटी है। म समझता ह कि रेल मबी जी भी इस स्टाफ को कुछ बधाई देना चाहेगे जिन की वजह से टिक्टनेस ट्रेवलिंग घटी । लिकन सवाल फिर खड़ा हाता है वि इस स्टाफ को रखा जाये या नहीं रहा जाये क्योंकि ग्रामदनी ता होती नहीं ग्रीर इस कारण से इन टिकट चेकिंग स्टाफ में एक स्वयर पैदा है। रहा है कि ग्रगर उनने सेक्शन में टिकट रेम ट्रेवलिंग घटी तों कही रिट्रेचमेट का सवाल न खड़ा हा जाय। मै ग्राप को निवेदन करना ह कि इन दोनो पोजीशम का ग्राप रिक्साइल करिये गौर इस बात की कोशिश कीजिये वि एफि-शियटली ग्रानी इयुटीज टिमचार्ज करन वात लोगो के उपर इस प्रकार की कोई बात नहीं हा।

श्रन्त म मै कबल एक मुझाव देना चाहता ह हा भीड कम करन के बार में है। बम्बई गबर्बन रेलवे में लिये ग्रनेको प्रकार के सुझाव ग्राये है। मै ज्ञानता हू कि यह। वी० टी श्रीर चर्चरेट पर लाक्ल ट्रेम की गआइण कम है लेक्नि दादर जक्णन ऐसा ह-दादर टॉमनल पर ब्रापने नया स्टेशन भ्रौर नया 'लैंटफार्म बनाया है-ना क्या दादर स्टेशन मे चनने ताली भ्रौर दादर मे समाप्त हाने वार्ला सबबन ट्रेस की संख्या बढाई जा सकती है या नहीं इस पर ग्राप विचार कर । धन्यवाद ।

1970 MR DEPUTY CHAIRMAN Mr Minister

(Railways) No. 5 Bill,

Appropriation

SHRI G A APPAN As a protest, I am walking out. In spite of my request you have not called me It is very unkind

(The hon Member then walked out of the House)

SHRI GULZARILAL NANDA the Fleven Point Programme has evoked a good deal of attention, mostly in terms I am therefore very thankof approval ful to those hon Members who have recognised the earnestness of the effort and some small measure of good that it might But I express my gratihave done so far tude even more to those who have given me the benefit of their trenchant criticism. There is the hon Member M1 Yadav, there is the hon Member, Mr Gupta, I hope they are present here to receive this tribute, irrespective of the fact whether the deficiencies and the faults which they have highlighted exist or do not exist, because this criticism sharpens my own awareness, my keenness to have a closer and a more thorough look into the conditions, and my determination to devise ways to improve things and to give fuller and more satisfaction than I have succeeded in giving so far

The question of the finances of the Railways has occupied a good deal of time and attention of the House Naturally when we talk of heavy losses we create some kind of anxiety which disturbs the minds of the Members and of the people when the Budget was taken up here, I had brought to the notice of the House the fact that the Railways had been making losses over a period of six years in succession, in the last four years an average of Rs 36 crores and in the last six years, an average of Rs 29 crores And I had hoped that we would be doing somewhat I shall take up this question better now in a little detail when I deal with the observations of the hon. Member, Mr Anandan But I may point out this fact generally that in the first place, the Railways are not a monopoly at all We heard the use of the word "monopoly" now and then The Railways are facing an intense and growing competition with the road transport. It is good to a point, as long as it is of benefit to both the road transport and the Railways, and to the nation. But there may be destructive competition also wasteful use of the assets of the nation The main point in connection with the financial situation is that whereas the freights and fares have during the period since 1951

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increased only to the extent of 67 to 68 per cent, the exp nses of the Railways have increased out o all proportion to this Now anybody c. n say that if we run not a charity house out a business enterprise, then both ends must be made to meet Now, the staff costs, which means about 60 per cent of the expenditure of the Railways, have increa ed by 171 per cent, against an increase of 671) 69 per cent in the income from freights and fares The cost of coal has gone up by 153 per cent, the cost of diesel oil, by 94 pur cent, the cost of electricity, by 110 per ent, the cost of iron and steel manufactur s, by 199 per cent and the cost of ceme t, by 136 per cent Here is a full scale explanation of what is happening to the railwa s I have been asked to declare here that there will be no increase Well, I vill not make any declarain fares But I rea se the force of the plea that the passenge s here and in the suburbs should have a be ter deal in terms of facilities, etc there should be less overcrowding, there should be more comfortable travel The fecilities to which they are entitled, they should have A d that also involves two One is that everybody in the railways must do his part properly that means, without i crease in expenditure we can do better Also some other facilities are required. It will cost and if there is nothing in the rellways to spend on those things, what is I kely to happen ? As I said, I am thank ul to Shri Anandan for highlighting the reculiar features of the state of railway finances. He made an attempt to place facts in respect of the financial situation of the railways in their correct perspective. The appeals and the reality diverge a good deal. Some of the honourable Members pointed it out. To get at the true picture, adjustments have to be made on both sides The actual deficit would be somewhat more than what is shown in the Budg etary grants if the amount shown against De relopment Furld is taken as expenditure which is the true character of this entry Ir the Budget it is placed as an item coming after the figure of surplus or deficit In the Budget as passed this year there has to be a surplus of Rs 9 38 crores If the a nount of Rs 22 crores under the head Development Expenditure is deducted from it, this surplus would be converted in o a deficit of about That is the situation for the Rs 13 crores Now, let us look at the other current year side As pointer out by Shri Anandan. the railways play their role as a public utility running free or concessional service to the various Ministries and the country, the economy as a whole It is obvious that before the perfor mance of the railways

is judged in terms of profit or loss, due credit should be given to the railways in respect of the social obligations fulfilled by the railways for which costs are incurred without any compensation. To that extent, the accounting system does injustice to the railways and presents it to Parliament and the people in an unfavourable light, which is unmerited. We can claim that for the year 1970-71 an allowance of about Rs 100 crores should be made in favour of the railways on this account If the railways were to conduct their affairs on entirely commercial lines and principles, the surplus would have gone up to the extent of Rs 100 crores Therefore, the result for the year 1970-71 would in this sense be a net surplus of Rs 87 crores In other words, on this basis the railways should be taken to have earned in all a return of about 7 5 per cent after paying ten dividends at existing rates on the Capital at charge It would be fair to deduct from this 4 5 per cent, the average borrowing rate of the Government as well as the amount in lieu of passenger tax and safety fund. The net profit by the working of the railways in these circumstances should be put down at approximately Rs 84 crores This would be no bad performance considering that hardly is a railway in the whole world able to make both ends meet And many have to be kept running with the help of subsidies from the Government In the course of the year some adverse factors have arisen after the Budget was passed in both the Houses which must reduce the surplus that could have been anticipated other-WISE

On the expenditure side we have to meet additional liabilities on account of interim relief and other awards which amount to nearly Rs 40 crores, or Rs, 39 crores to be precise There will be increase to the extent of Rs 10 crores because of rise in prices, flood damage and some other causes The earnings will be below the expected levels by about Rs 7 crores, chiefly because of the loss of production in the steel in-The railways have also suffered dustry in revenue on account of immobilisation and slow movement of wagons caused by abnormal conditions prevailing in certain areas like the cutting off of overhead telephone and electric wires and a number of other anti-social acts which have grown on such a scale that it is a wonder how the trains are moving at all and we talk of late running An hon Member sitting close to me said something about trains running through Patna, etc Sir, about 3/4ths of time the controls are not working because they have been cut off and in such con[Shri Gulzarilal Nanda] ditions how is the staff which has to give direction to the movement of goods trains and passenger trains to function at all? This is not being realised—these conditions which are totally hostile to any kind of regular movement. Some of these unfruitful developments will be absorbed to a good extent by savings and economies and the net deficit for the year is likely to be of the order of Rs. 56 crores.

The gross surplus, that is, surplus before payment of dividends, would thus be reduced to Rs. 176 crores, having deducted the development fund figure of Rs. 22 crores which does not come on the expenditure side. After paying the amount of Rs. 167 crores as dividend the net surplus would amount to Rs. 9 crores even in the adverse conditions.

By setting out the position in these terms it is not my intention to create the impression that it is a satisfactory position for the railways. The expenses may go up still further as a result of the recommendations of the Pay Commission and other reasons like increase in costs, etc. At the same time there is need to create more facilities for improving line capacity, speeding up of trains, reducing over-crowding, providing more resources for employees, constructing new lines, converting metre gauge to broad gauge and various other develop-ment programmes. Therefore, the railways themselves have to generate at least a part of the resources required for these purposes. This will call for a great deal of thought and effort on the part of those who have a role in the running of the railways.

Sir, I shall now turn to the criticism levelled by some hon. Members-Mr. Yadav, Mr. Gupta and those who had an unfavourable comment to make. Their number is small but their ground is strong. Still, I cannot claim that by giving all these facili-ties and programmes I have succeeded in improving conditions to the extent that persons moving in the trains will find everything all right. No, Sir. May be I would appeal to them not to ignore the good that is being done. There are surprise checks. There is a systematic surprise check by officers and higher officers, and this brings to me the picture in precise terms —what improvement has occurred. Even if it is 25 per cent improvement it is there and to ignore that and to set one's face against that is no service to the nation because, then we lose faith in ourselves. Having succeeded to an extent and having some prospect of more success in the working

of those lines, if they tell me-I do not mind being told—that nothing is possible, then nothing is possible. How are we going, to please ourselves with that? Therefore let us say that some good is there. It is not enough. It can be very much more and it should be very much more. The question of corruption is there. It is a fact. It is a large-sized fact. It is not exclusive to the railways. It is in many other places. How do we deal with it? I have tried it—not directly corruption because that may take me nowhere. I have tried it by taking a problem and to the extent corruption enters into it, I have tried to tackle it. For example, take thefts. Both at Moghulsari, and in the case of coal, and at Jabalpur we had a pilot project. The element of corruption is there. We have tried to remove it in the case of Moghulsarai. On all accounts it has succeeded more than expected. It means, very very large amounts are involved in that. Some part of it has gone into some pockets as bribes. That has also been removed by administrative measures, other precautions and by various other efforts that have been made. I should think that I can feel pleased with myself if at the end of the year, I am in a position to say that 20 per cent of the corruption has been removed in the railways because I know the difficulties involved. They are enormous. It is a huge thing in dimensions. But once the thing starts moving in that direction, it will have its impact by speedy and rapid reforms for improvement. But I can never think of eradicating it completely. Human beings as we are, I cannot say that there will be a complete, 100 per cent eradication of corruption.

SHRI BHUPESH GUPTA: Let us run a Sadachar Special all over the country.

SHRI GULZARILAL NANDA: But you do not believe in this.

SHRI BHUPESH GUPTA: What about the Northern Railway Manager's corruption? What about the arrogance and high-handedness of your Managers?

SHRI GULZARILAL NANDA: The difficulties are in procedure and due to delays. There is a staff for vigilance; there is a staff for investigation and there is a directorate and vigilance organisation on the railways. When I look at the figures and find out how many cases are there,—it is a large number. The upshot of all this is that there are very few cases which reach the final point. Having reached the

final point, in terms of penalties and action, it is a small residue. I have already given directions to the age the whole thing. There should be a wiole, radical reform in the systems and picedures and the way we are dealing wit these things. The major obstacle is the every corrupt person has a number of supporters who will come and plead for them

श्री निरजन वर्मा (मघ्य प्रदेश) योजनाये तो ग्राप वहुत श्रच्छी बनात ह लेकिन उन पर कार्यान्वयन होता दै या नहो यह देखने ने बात है ?

श्री गुलजारी लाल नन्दा पहला स्टेप ता यही है कि योजना का । योजना ही नहीं बनेगी तो आगे कदम बढेगा नहीं । योजना बनाने के बाद मारी दुनिया को ।धारना जरा मुश्किल है ता इस लिए मैंने कहा क हर एक पहलू का एक-एक हिम्मा ला और एक-एक जगह पर सुधार लाने की बेण्टा की । गबलपुर में कोल उकानामी की बात की ग्रीर वह वे बहुन ज्यादा कामयाब हुए । मैं के 10 परसैट ज्ञानामी के लिए उन का कहा

श्री एस० डो० मिश्र यह किम का ग्रसेसमेट है ?

श्री गुलजारी नाल नन्दा मेरा नही है । मैं ग्राप को इन्द इट करता हू, जा कर देख स्राये।

श्री एस० डीट मिश्र मैं तो जा कर देख फ्राया हू। क्रागे व ३गा।

श्री गुलजारी शाल नन्दा जिस्र जाइये श्रीर मैं कहता ह कि जा कर उन को मिल श्राइये कि जिन्होंने दम पर्मेट की जगह 18 परमेंट किया है। तो मैं बन रहा हू कि क्या श्रमलियत है।

श्री गनेशी लाल चौधरी (उत्तर प्रदेश) हमारे यहा देहान में एक कहावन है कि भीहरी ल्टी जाये श्रीर काउने पर छाप' श्राप के यहा भी यही हो रहा है।

श्री गुलजारी नाल नन्दा 100 करोड म्पये का कोयला खर्च ाता है। यह कोयला ही मोहरे है। समझते नहीं है श्राप इस बात को। जिम वक्त रिपोर्ट ग्राये कि 18 परसेट इकानामी हुई है ईन्स्टेड ग्राफ टेन परमेट तो Nobody

was prepared to believe it. हमारे वोर्ड के लोगा ने भी कहा वि यह हो नहीं सकता। तो उस के बाद जब मैं दस हजार प्रया को न्यारिटिव को देने जा रहा था तो मुझ को देने नहीं दिया गया और एक सब कमेटी बोर्ड ने वहा भेजी एक्सपर्टम की और उन्होंने उस सब को इक्जामिन विया और कहा कि 18 नहीं 18 8 परमेंट इकानमी हुई है। This is a fact और यह ग्राम फीगस नहीं हैं नट फीगमें है related to the performance of the work.

Appropriation .

(Railways) No. 5 Bill,

1970

SHRI BHUPESH GUPTA Mr Akbar Alı Khan applauded all the time

MR DEPUTY CHAIRMAN Please sit down, Mr Bhupesh Gupta We are short of time

SHRI GULZARILAL NANDA I am sorry, the hon Members raise points and I will have to deal with them Otherwise, somebody will say, probably that hon. Member will say, that I do not reply. I will deal with him afterwards.

Sir, now about the conditions in the running trains, I have mentioned one aspect of it already I have myself moved in trains and seen the conditions there, pushed myself with difficulty in the over-crowded trains and seen the conditions, fans not working, no fans, and a number of other And I have also learnt that the people are sitting, the passengers are sitting and in their presence the fans are removed. Now, how every train and every compartment are going to be guarded? But still we are trying to deal with that situation also Therefore, let us understand the nature of the difficulties and the condiwhich we are tions in functioning I do not put it up as an excuse, but at least as an explanation, and therefore, the intensity and the magnitude of the efforts will have to be much more I hope. Sir, with the help of the Members of Parliament and the help of the people who wish well of the railways in the country, something will be achieved The hon Member, Yadav, mentioned those things see that in many places this will be the condition because the improvements, as I said, have been only a part of it and not the whole of it Now, he said about some other cases also

श्री जगदम्बी प्रसाद यादव ग्राफ्मि में जो फाइले नहीं चलती है उन के बारे म भी ता ग्राप कुरू कहिए । जो शिकायते की जाती है उन क [श्री जगदम्बी प्रसाद यादव]

लिए कुछ नही हो पाता है ग्राप की बार-बार रेकमेडेशन्स होने के बाद ग्रौर ग्राप के कहने के बाद भी, उस के लिए ग्राप को क्या कहना है ?

श्री गलजारी लाल नन्दा में इस का भी

जवाब देना चाहता हू । हालाकि वार-बार यह कहा गया ग्रौर मेम्बरो ने भी कहा कि चिट्ठियो का जवाब नहीं मिलता है, वे एक्नालेज नहीं होती है लेकिन मेरी कोशिश होती है कि चिटिठयों को फ़ौरन एकनालेज किया जाय । 70, 80 लेटर्स तो में रोज एकतालेज करता ह मेम्बर्स स्राफ पार्लियामेट के ग्रौर इस के बाद मैं यह भी मोच रहा ह कि केवल लेटर्स को एकनालेज न किया जाय बल्कि 5. 7 दिन के बाद जो जवाब देना है वह दिया जाय । लेक्नि जो नोट मै भेजता हु वह बिलकुल

DR. B. N. ANTANI: Post Office? That is right.

थोस्ट श्राफिस की तरह मे भेजता हूं।

श्री गलजारी लाल नन्दा मुनिये मागे भी मून लीजिये । मै भ्रगर 60-70 जिनने मैटर्स है उन सब को पर्मनली इक्वायर कर के देखं तो मैं जो इम्प्रवमेट करता हु जो फील्ड मे जाता हुं वह पीछे रह जायगा । मै कलकत्ता गया, राची गया, धनबाद गया भ्रीर उसका कुछ माल्युशन निकाला । इसी तरह से जा कर के मैं कंडीशन को देखता ह श्रीर बुछ करता हू। तो मैं वह काम करना बन्द कर दू। लेकिन जवाब यह नही है उसका जवाब यह है कि ग्रगर मेरे बाद मे हमारे ब्राफिसम ने राइट ब्रप ट्रिं मेम्बर्स ब्राफ दि बोर्ड ने कोई इफार्मेशन गलत दी है तो उसकी हमने एक मशीनरी बना रखी है ग्रब उसकी एक रीजनल मीटिग्स होती है ताकि थोड़े मेम्बर्स को ज्यादा सैटिसफैंबशन दे सके वहा हम फेस ट फोस बैठने है फ्रीर उन बातो को डिसकस कर के नतीजा निकालते है भ्रौर यह जो स्टेज है उसमे ग्रापको सैटिसफैक्शन नहीं तो मैं कहता हूं कि **ग्राइ**ये क्राफिसमे क्राइये मेरे घर मे ग्राइय यहा मिलिये और ग्राफिसर की प्रिजेस में एक एक बात का डिटेल्ड डिमकशन होगा । ग्रज इसके ग्रलावा जो मुझसे किसी प्रकार का करने को कहे वह मैं करने की कोशिश करूंगा।

ग्रभी कुछ बाते ऐसी है जो कि यहा मेम्बर्स ने उठाई । मवाल तो मेरे प्राप्त लिखे हुए है 25-30

Appropriation (Railways) No. 5 Bill, 1970

है लेकिन में चाहता हं कि ग्रीर टाइम न लं। खास कर के रेलवे का सवाल बड़ा जरूरी है उसके लिये फूछ कहना है क्योंकि कई घटे इसमे लग गये मेरे ऊपर मवालो की बोछार हुई लेकिन उनका कुछ जवाब देने के लिये जो ममय चाहिये वह नही है वह बहुत कम है मै समय लुंतो ग्रापको भी दिक्कत होगी । लेकिन एक बात कह दु जो तीन केसेज मिस्टर यादव ने दिये मेरे पाम उनकी सारी डिटेल्स पड़ी है ग्रभी समय नहीं है मैं उनसे भ्रलाहिदा में बात कम्गा कि क्या क्या काम हुन्रा ग्रीर क्या पोजीशन है। कोशिश के बावजूद भी ग्रगर कोई चीज में सैटिसफैक्शन नहीं है तो उसका कारण हो सकता है ग्रीर ग्रगर यहा की कमी है मेरे एडिमिनिस्ट्रेशन की डिपार्टमेट की, बोर्ड की कमी है तो उसको पूरा करने के लिये कोशिश मेरी जारी रहेगी।

This railway, Sir, has been on my mind day after day. The lady hon. Member mentioned about the Shahdara-Saharanpur railway. Before it was closed down, I can understand what these I went there. people would be doing. There have been no means of subsistence. They have not been paid the arrears of wages. Nothing at all. They have no money. Now it has been my keen desire to do something for them soon. Meanwhile, other problems have also arisen, that is, the closures in Bengal and Bihar. I was not able to move very quickly, because if I do something which is not going to lead to any durable results, it will make the fate of these people much worse.

The Railways have been sinking to this position because of one reason—the road transport competition. You want the trains to run, you want conversion of metre guage also, but at the same time you go on running more trucks and buses. What will happen to these railways? They will naturally close down. Therefore, this aspect of rail-road coordination has come up. I wrote to the U.P. Government. I wrote to the Bengal Government asking them to assure me that road transport will be regula-ted so that there would be no losses or the losses will not go on increasing. Only three or four days back I received a letter from Shri T. N. Singh, Chief Minister of U.P. The same position has arisen now in case of Bengal. Now I am on a little stronger ground. If the State Governments can co-ordinate the rail and road traffic better, then we can do something. We promised them that we will give them the

staff—even free of cost. So some solution has to be found. I should not immediately give the details as to what we are going to do about i. I shall now deal with other

श्री जगदम्बी प्रसाद यादव : लाइट रेलवे के बारे में तो कुछ प्रकाश डालिये क्योंकि जो उसके हजारों कर्मचारं! है वह डिसचार्ज हो चुके है । उसके लिये ग्रंभी कुछ ग्रापने कहा नहीं । जब तक कि उनको ग्राप ठीक ठीक से ग्रंपने हाथ में नहीं लेगे तब कि उसका निराकरण नहीं होगा । जब बाड गेज में ग्रीर दूसरी रेलवे में इतना इतना करोड़ रुपया दे रहे हैं घाटा दे रहे हैं तो वह भी तो हमारे किसे में है । बिहार बाले भी कह रहे हैं कि इस रेलवे को ग्राप ले लीजिये ग्रापको लेना है । वहां के लोगों को बहुत शिकायत है । ग्रारा से सहसर म जाने में घंटों घंटों देखता पड़ता है । उसके लिये ग्राप नहीं देखेगे तो फिर कौन देखेगा ।

श्री गुलजारी ताल नन्दा : ठीक है, इसका फैसला तो होगा, यह जो लाइट रेलवेज है उसके बारे में जल्दी होगा हो सकता है...

5 P.M.

things.

SHRI CH TTA BASU: Will you explain what is the actual policy of the Government? Are you considering the proposal of taking over the management either by the state Government or by yourself?

SHRI GU'.ZARILAL NANDA: I am thinking of solving the problem, policies apart. I do not want to enter into a debate whether there was a policy in the past or whether there is any departure.

SHRIMAT PURABI MUKHOPA-DHYAY: Te king over by the State Governments will no solve. We want the Railway Ministry to take over. Profit-making cannot be the motive force of the Government. It is a utility service. About transport competition, because of the shrinkage of railway kilometers, the transport authorities are getting the advantage.

SHRI GULZARILAL NANDA: I would like to close. Though I have a number of points which I would have liked to deal, the limitation of time is there

but only one point I would touch. We are asked to continue running the uneconomic lines which cost us Rs. $7\frac{1}{2}$ crores a year. All right. Then we are told to take up more burdens and then we are also told 'why are you making a loss'. I may tell Members who have various programmes for conversion from M.G. to B.G. This. is a point which has a very great bea ring on the various proposals they have. The P.A.C. will not let us take up construction of a line which does not show, after surveys, that it can be remunerative. If the fares and freights are lower than the cost, please take it not a single line is going to meet the test. It is not only a question of mere fares for making up the losses but whatever has to be done in order to enable us to undertake new construction is also an aspect which must not be lost sight of.

Appropriation 1

(Railways) No. 5 Bill,

I would submit that I have dealt with all the important points of a general nature. The question of un-recognised unions was raised. I would like to speak to Members. We shall have long talks. I have had so many strikes of small category unions. We shall discuss this later on. I shall stop by thanking the Members for the words of encouragement I have received in this House.

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purpose of Railways during the financial year ended on the 31st day of March, 1969, in excess of the amounts granted for those services and for that year, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN: We shall now take up the clause by clause consideration of the Bill.

Clauses 2 and 3 and the Schedule were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI GULZARILAL NANDA: I move:

"That the Bill be returned."

The question was put and the motion was adopted.

[RAJYA SABHA]

] Appropriation (Railways) No. 5 Bill, 1970

MR DEPUTY CHAIRMAN The question is

'That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1970-71 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration

The motion was adopted

MR DEPUTY CHAIRMAN . We shall now take up the clause by clause consideration of the Bill

Clauses 2 and 3 and the Schedule were added to the Bill

Clause 1, the Enacting Formula and the Title were added to the Bill

SHRI GULZARILAL NANDA Sır, I move

"That the Bill be returned"

The question was proposed

MR DEPUTY CHAIRMAN Please be brief, Mr Bhupesh Gupta

SHRI BHUPESH GUPTA I shall be very brief I only want to bring it to the notice of the

श्री गनेशी लाल चौधरी ये तो हमेणा बोलते रहते है ।

MR DEPUTY CHAIRMAN We have got one more Bill, a Motion for its reference to a Joint Committee, and it should be finished before 6

SHRI BHUPESH GUPTA This side, we are here for speaking We are not for tating here

Now, Sir, the hon Minister, towards the end of his speech, made a reference to the unrecognised unions I think the attitude should be clarified, and I would ask Mr Nanda to go into this question, because the fact that a union is representative is to be taken into account, irrespective of whether such a union happens, at a given moment, to enjoy its recognition by the authorities That should be gone i into I have in mind, Sir, the Northern Railway Workers Union, which was formed under the Trade Unions Act in May 1970 This union is affiliated to the All India Trade Union Congress Now, Sir, this union has a membership of 25,000 railwaymen spread all over Northern Railway in 48 branches of the union Surely this

fact cannot be overlooked by the Government simply because it is not a recognised What happens is that when these unions make representations to the authorities, sometimes their representations are accepted, sometimes they are rejected As a result the grievances are not attended And anyhow the workers are very cut up about it Why should not the authorities accept the representation of the grievances when that is also one of the ways of handling the workers with tact? Now, Sii, in this connection I must point out another thing—I am very brief The General Manager of the Northern Railway, Mr M N Bery, adopted a very hostile, arrogant and rude attitude when he visited Kalka on the 26th of June, 1970 The local office-bearers of the union I have mentioned, approached him with a demand charter

Manager The General not refused to meet them or even receive the charter, but also he remarked-his words I am quoting, Members should know-"All politicians including the Prime Minister are merely casual workers who come and go, but that he was a permanent man and that he would decide the policy to be adopted" Surely this is not how a Railway General Manager should speak Perhaps he had such courage to speak in this disparaging and insulting and arrogant manner because he thinks he is a great friend of Dr Ram Subhag Singh And he is always in attendance whenever Dr Ram Subhag Singh goes anywhere I can understand...

SHRIS D MISRA He was an ex. Railway Minister, and if he is shown courtesy, Mr Bhupesh Gupta should not mind it Nandaji was an ex-Home Minister and whenever he has gone as such, he might have had some courtesy shown to him

SHRI BHUPESH GUPTA But should the line formed for showing courtesy to an ex-Railway Minister be as long as—shall we say—the Dakshin Express or the Calcutta Janata Express ? So many are standing Surely, every time the General Managei does not go, but every-body knows he has a friend in a deeper sense, and he has taken a very hostile attitude towards this union. And this should be gone into. I would demand an enquiry into this thing

Before I sit down, only one point I have to raise today The hon Minister knows it The situation was brought to his notice on the 25th of July 1970 when a deputation consisting of Mr S M Banerjee, MP, Mr Satish Loomba, working president of the union and Mr Shrikrishna,

general secretary of the union, met the hon Minister I imself We do not know what the hon Minister did The situation was also explained to the Prime Minister when on the 3rd August this year a procession of 1200 ladie from all over the Northern Railway marche I to her residence and submitted a memorandum to her We do not know what has happened to that but what we know I that the General Manager has assumed, as a result of this legitimate ventilation of rievances, a very hostile and inimical att tude towards the employees with the result that he is transferring them right and le t Mr Balkrishna Gupta, Section Control er, Ferozepur, was trans-ferred although e does not fall in the category of staff s bject to transfer Mr Gupta approached the higher authorities against his lansfer he was told that the transfer wa in consequence of his joining the Noi hern Railway Workers' Union I shou I like to know whether this is the policy of the Government One Mr Gita Ram, Siuntman, Ambala Cantonment and Shanti Sarup, Cabinman, Ambala Cantonment, who .

श्री नेकी राम हरियाणा की बात क्यो करते हो । उपसभापित ा बगाल मे तो बन्होन गडबड कर रखी है ...

श्री उपसभापति नकीराम जी ग्राप शान्त रहिए।

SHRI BHUP! SH GUPTA I have taken the name of Haryana, that is why he is talking, therwise he would not have

MR DEPUT' CHAIRMAN Don't worry about it You finish now

SHRI BHUPI SH GUPTA who held the post of President and Assistant Secretary respectively of the Ambala Branch of the Union have been transferred out of Ambala Cantonment though these do not belong to the category of staff coming within the purvice of periodical transfers and they are not normally supposed to be transferred

I do not wish to make much of your time

MR DEPUTY CHAIRMAN You need not refer to all the cases You can send it to the Minister

SHRI BHUPESH GUPTA Dhanna Ram, Cabinman, Ghaziabad, who is Secretary of the Ghaziabad Branch has been transferred Janak Raj and Bhupindei Singh

[15 DEC. 1970]

श्री नेकी राम यह मन्नी जी का दे सक्ते है यहापर बताने की क्या जरूरत है।

SHRI BHUPESH GUPTA are working as skilled moulders in the Kalka Railway Workshop have been transferred Srikrishna, General Secretary of the Union, who is working as Assistant Superintendent (Works) in DS's office, Northern Railway, Bikaner, applied for transfer to Northern Railway Headquarters, Baroda House, New Delhi, in place of Mr Gulam Mohd who wants to go to Bikaner but this just request for transfer has not been accepted All that I wish to do is to appeal to Mr Nanda Mr Nanda has been himself a labour leader of considerable standing although we have differed with him on many occasions I only appeal to him that he should not follow the tradition of the Railway Board The Railway Board, you do not know, is an invisible empire in the Government of India and we want to bring this empire under control The Railway Board is much more powerful in railway matters than even the Union Government and the Council of Ministers We want to cut me Railway Board to its size, that is very important Otherwise parliamentary supervision, parliamentary vigilance, parliamentary supremacy, is meaningless jargon and nothing else Therefore I ask Mr Gulzarılal Nanda not to encourage hostility and arrogance on the part of the authorities and let Mr Ram Subhag Singh cultiva-Everybody knows He is a great friend not only personally but politically also I do not know how many friends Mr Nanda has that way

MR DEPUTY CHAIRMAN That will do, please sit down

SHRI BHUPESH GUPTA · I say this gentleman has been carrying out a witch-hunt, having been politically motivated, against the Unions who are anti-Rightist, who are against people who do not wish well of the public sector I would therefore appeal to Mr Nanda, before I sit down, that he must pay personal attention to this When we bring such things to their notice we expect men like Mr Gulzarilal Nanda, a senior leader, a senior Minister a senior parliamentarian and a former Labour Minister at that, to go into this

Appropriation (Railways) No. 5 Bill, 1970

[Shri Bhupesh Gupta]

question objectively, with sympathy, with trade union outlook, and not to be vitiated by the perverse ideas or reactionary General Managers who happen to be friends of the Syndicate leader, Dr Ram Subhag Singh

श्री गनेशी लाल चौधरी उपसभापित महोदय मैं केवल दो बात कहना चाहता हू, माननीय मृद्री जी के सामने ।

श्री उपसभापति दो नही, एव ही बात कहने के लिए ग्राप ने कहा था।

श्री गनेशी लाल चौधरी इस मे कोई शक नही है कि माननीय मत्नी जी ने जो रेलवे की मेन लाइने हैं, उन में तरक्वी की है लेकिन ब्राच लाइनो को उन्होने विलकुल नहीं देखा है। एक सेक्शन शाहजहापुर-सीतापुर ग्रौर बालामऊ वा है। मै बराबर तीन वर्ष से लड रहा ह ग्रौर ग्रभी तक वहा पर ब्लास्टिंग नहीं हुई है। जब से ट्रेन निकली है तब से ५० मील चलने मे चार घटे लगते है। ग्राज चार घटे मे ग्रादमी चन्द्र-लोक तक जाने के लिए तैयार हो रहा है। मगर हमारे यहा सभी भी वहीं ट्रेन चल रही है सौर उस मे चलन मे हम को चार घटे लगत है। मै ने यह भी प्रार्थना की थी कि शाहजहापूर, हरदोई ग्रौर नीमसार तक डाइरेक्ट लाइन बना दी जाय क्योंकि भ्रभी सीतापुर में पैसेन्जर्स को बदलना पडता है। मेरा ख्याल है कि माननीय मनी जी इस तरफ ध्यान देगे।

दूसरी बात मैं मगनीय मत्नी जी से यह कहना चाहता हूं कि माननीय मत्नी जी के डिपार्टमेट में शेड्यूल्ड काम्ट और शेडयूल्ड ट्राइन्स के प्रमाणन रके हुए हैं। वे नहीं हो रहे हैं। माननीय मत्नी जी को उन की और ध्यान देना चाहिए। त्राज भी रेलवे डिपार्टमेट में काफी व्योरोक्रेसी बनी हुई है जिस से शेड्यूल्ड वास्ट और अड्य्ल्ड ट्राइक्स के लोगो वो बडा कष्ट हो रहा है।

DR B N ANTANI One point that I want to bring very earnestly to the notice of the hon Minister is the overbridge at Abu Road for the protection of railway employees Now, for four years I have been waiting for it As usual my language is not so strong as Mr Bhupesh Gupta only can do and I will not compete with him, but there is one thing The Railway Board has been giving stereotyped replies

about this and every year there are more than half a dozen accidents and deaths of railway employees in Abu Road and yet the overbridge is not being built. The tragedy of it is that at the time of the last by-election of Mr Sadoba Patil, Mr Ram Subhag Singh, the then Railway Ministe, visited Palanpur for canvassing for him Without waiting for the sanction of the Railway Board to make a case, he sanctioned it and that bridge has been built, whethei it was warranted or not I therefore earnestly request the Railway Minister to expedite this overbridge

Then, my friend, Mr Bhupesh Gupta, with whom I never agree, said something about the General Manager of the Noithern Railway I have had a similar experience with Divisional Superintendents

MR DEPUTY CHAIRMAN You have had your chance already We have to finish another Bill also

SHRI K P MALLIKARJUNUDU (Andhra Pradesh) I just want to draw the attention of the hon Minister to the possible reduction in the running time of the trains from Madras to Delhi So far as the Grand Trunk Express is concerned, it takes 42 hours and so far as the Dakshin Express or what is called the Link Express from Madras to Kazipet is concerned, it takes 46 hours Is there any possibility of reducing the running time?

My second point is somewhat local As you know, Vijayawada is a very important railway junction. Much of the traffic both goods and passenger, passes through Vijayawada. There is a lot of congestion and pressure on that station. So, I would like the Railway Minister to see that a survey is undertaken connecting. Ongole with Kakinada via Machlipatnam and Repalle. These are two important centres. It is the rice bowl of Andhra Pradesh and sugar is also produced. Rice has to be exported and sugar has to be exported. Another line connecting Machlipatnam with Repalle will solve the problem of congestion at Vijayawada. Let the hon Minister see that the survey is undertaken in this regard.

SHRI GULZARILAL NANDA The hon Member, Mr Bhupesh Gupta, first, because he spoke first He has done his part of duty by reading in its entirety the whole brief in his hand and added something also I have to say this much that no one, high or low should be arrogant or discourteous and if it happens anywhere I am there to discourage it I believe that

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if officers cannot do better by way of giving more facilities at least they should make it up by more courtesy. They should do better there also. I shall look into any specific matte. Regarding all that the hon. Member has stated it is all familiar ground. We I ave discussed with his friends and others frequently...

SHRI BHUPESH GUPTA: My men?

SHRI GULZARILAL NANDA: Those connected with these matters, some of the unions an l others, and we are trying to do whateve is possible in this matter.

SHRI BHUPESH GUPTA: Mr. Bery wi not persecute them. My fear is this. Because I mentioned this thing Mr. Bery will be more vindictive. If he is more indictive, I hope Mr. Nanda will personall own it up here and take necessary act on against him. I would ask the Prime Minister to call for the confidential file of Mr. Bery, and he also should see that he is a man of absolute right reaction...

SHRI GUI ZARILAL NANDA: No officer of the Railways should have any reaction of this kind, right or left. They should be ent rely above all political affilia-

SHRI T. V. ANANDAN (Tamil Nadu): Is it not a fact that the All India Railway men's Federation and the CPI under the leadership of Mr. Dange want to establish a railwaymen' trade union in this country, which is no being sponsored by Mr. Bhupesh Gup a?

SHRI GUI ZARILAL NANDA: This is inside information.

SHRI BHUPESH GUPTA: You should ask Mr. Bery -I have quoted some of his words-whether he has uttered them because this has been verified. He did say "Ministers come and go, Prime Ministers come and go, t is I who decide things he has uttered this, this officer should certainly be removed from that position.

MR. DEPUTY CHAIRMAN: Please sit down.

SHRI BHUPESH GUPTA: It is most undignified. It concerns Mr. Nanda's own dignity. I would not like Mr. Nanda to be insulted in this way.

1970 MR. DEPUTY CHAIRMAN: Please sit down. Do not interrupt like this.

SHRI BHUPESH GUPTA: ever may be the quarrel amongst us, your dignity is in a way Parliament's dignity in relation to this officer. If the officer says anything against you, surely whatever may be our other differences, I would like your dignity to be protected.

SHRI GULZARILAL NANDA: If any such thing happens, certainly he is

Regarding this question of the unions, and the same point was raised by the hon. Member Dr. Antani. In this case the All India Railwaymen's Federation, as was pointed out, have also a union in the Federation. They want to establish an identity outside where they feel they may not be possibly having that overall position of domination. Registered trade unions, whatever rights they have under the Constitution, under the law, that will not be denied to them. But there is the question of recognition. I have asked the Federaall these people in their ranks? They have said: we are not being heard here; that is why we go to Members of Parliament. That is, in the Railway administration there is delay. I said let us eliminate all the delay so that everybody is able to have his hearing and redress through these channels. This is the real way. I do not want to discuss it at length. We can meet and discuss all that.

DR. B. N. ANTANI : What about the bridge?

SHRI GULZARILAL NANDA: If it is a bridge which can be built by the Railways and if it is not the responsibility of the State, then we shall consider that particularly because of the accidents. do not want accidents to happen in that way.

Reduction of running time, etc., I have every sympathy. Whenever I look at it. I am told there are certain things lacking, this line capacity, etc. When this session is over, I want to go to Madras and other areas in the South and will have very close discussions about all the needs of those areas there on the spot.

I have dealt with the points.

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be returned."

The motion was adopted.